

37043

Before The Hon'ble National Green Tribunal
Principal Bench New Delhi
Original Application No.- 200/2014

In The Matter of
M.C. Mehta

.....Applicant

Versus
Union of India & Ors.

..... Respondents

Affidavit on behalf of the District Magistrate & Ex-Officio Chairperson of the
District Ganga Protection Committee, Malda District.

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Filed by Smt. Madhumita Bhattacharjee,
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(M): 9811785211.

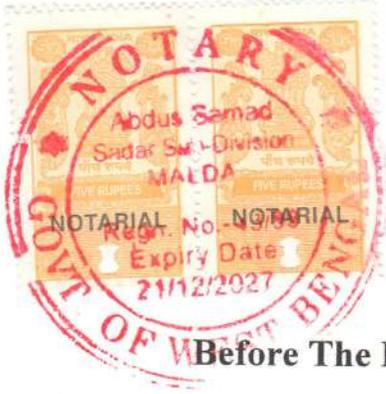
ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

08 AUG 2024

Neelganga
District Magistrate
MALDA



Negho
District Magistrate
MALDA



Before The Hon'ble National Green Tribunal Principal Bench
New Delhi

Original Application No.- 200/2014

Applicant

Vs

Respondent

M.C. Mehta

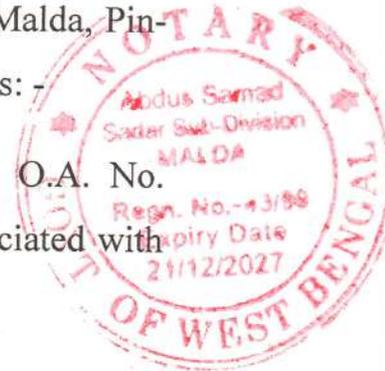
Union of India & Others.

BEFORE THE NOTARY PUBLIC, MALDA

**Affidavit on behalf of the District Magistrate & Ex-Officio
Chairperson of the District Ganga Protection Committee, Malda
District.**

I, Sri Nitin Singhania, S/o Sri Ashok Kumar Singhania, working for gain as the District Magistrate, Malda having his office at the District Collectorate, within P.S- English Bazar, P.O. & Dist.- Malda, Pin- 732101, do hereby solemnly affirm and submit as follows: -

- (1) I have been communicated by the orders in O.A. No. 200/2014 from the Ld. Counsel for the state associated with the aforesaid case.
- (2) That this affidavit is being filed in compliance to the Solemn Order dated 02.05.2024 passed by the Hon'ble Tribunal.



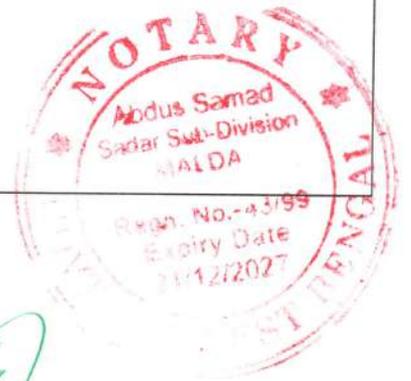
Page No. 1

[Signature]
Governor's Panel Member
Malda

ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist. Malda
10 8 AUG 2024

- (3) That, the Ganges River flows through 22 Gram Panchayats in Malda district, West Bengal. These gram panchayats are located in four blocks: Ratua-I, Manikchak, Kaliachak-II, and Kaliachak-III.
- (4) That in pursuance of order / direction of the Hon'ble Tribunal, template for compliance are submitted herein below:

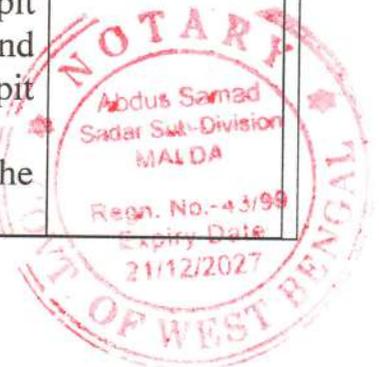
S.N	Issue	Remarks								
1.I.	Sewage:									
	a) Per day generation of sewage in each city/town within the district. (In MLD)	Block-wise per day sewage generation in the Ganga-bordering GP of Malda District is given below: <table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th>Manikchak</th> <th>Kaliachak-II</th> <th>Kalichak-III</th> <th>Ratua-I</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">6.72</td> <td style="text-align: center;">3.65</td> <td style="text-align: center;">1.49</td> <td style="text-align: center;">3.21</td> </tr> </tbody> </table>	Manikchak	Kaliachak-II	Kalichak-III	Ratua-I	6.72	3.65	1.49	3.21
Manikchak	Kaliachak-II	Kalichak-III	Ratua-I							
6.72	3.65	1.49	3.21							
	b) Quantity of Sewage treated per day, city/ town wise. (In MLD)	<table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th>Manikchak</th> <th>Kaliachak-II</th> <th>Kalichak-III</th> <th>Ratua-I</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">6.72</td> <td style="text-align: center;">3.65</td> <td style="text-align: center;">1.49</td> <td style="text-align: center;">3.21</td> </tr> </tbody> </table>	Manikchak	Kaliachak-II	Kalichak-III	Ratua-I	6.72	3.65	1.49	3.21
Manikchak	Kaliachak-II	Kalichak-III	Ratua-I							
6.72	3.65	1.49	3.21							



c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.

Manikchak	Kaliachak-II	Kalichak-III	Ratua-I
<p>There is no STP (Sewage Treatment Plant). It has been calculated that out of the total household 0.85% is having septic tanks with soak pit and the remaining 99.15% is having individual household latrines with twin pits technology. Both the septic tank with soak pit system and the twin pit technology treated the sewage</p>	<p>There is no STP (Sewage Treatment Plant). It has been calculated that out of the total household 3.79% is having septic tanks with soak pit and the remaining 96.21% is having individual household latrines with twin pits technology. Both the septic tank with soak pit system and the twin pit technology treated the sewage</p>	<p>There is no STP (Sewage Treatment Plant). It has been calculated that out of the total household 3.2% is having septic tanks with soak pit and the remaining 96.8% is having individual household latrines with twin pits technology. Both the septic tank with soak pit system and the twin pit technology treated the sewage</p>	<p>There is no such sewage treatment plant at present. But through septic tanks and leach pits constructed under GWM, sewage are being disposed off.</p>

Page No. 3



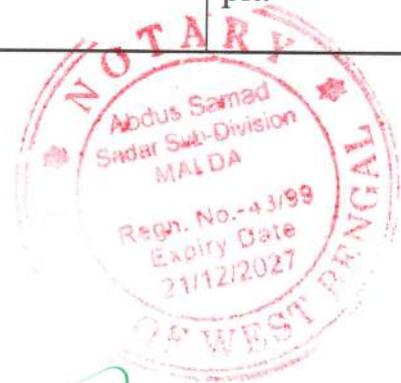

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 Notary Public, Malda Sadar
 P.O. & Dist. Malda

08 AUG 2024


 Government Public Notary
 Malda

	generated at the household level.	generated at the household level.	generated at the household level.	
d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	Manikchak	Kaliachak-II	Kalichak-III	Ratua-I
	No such FSTP/STP plant exists in the Block. Twin pits and septic tanks through leach pits are the mode of disposal for waste water treatment.	As no FSTP/STP is present, 3.65 MLD P/D Quantity of sewage is being treated through household level treatment units only.	1.49 MLD through household level septic tanks and twin pits.	There is no STP (Sewage Treatment Plant). The sewage from individual household is being treated in the septic tanks, twin pits. The Grey Water is being discharged through soak pit and leach pit.

(Signature)
Government Panel Member
Malda

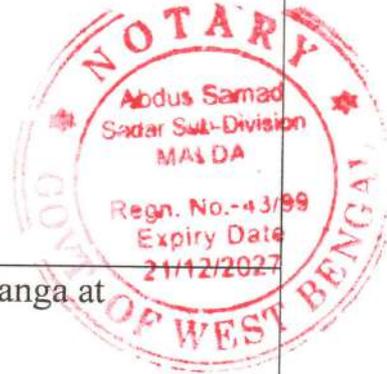


(Signature)
ABDUS SAMAD
Notary Public, Sadar Sadar
P.O. & Dist. Malda

e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.	Manikchak	Kaliachak-II	Kalichak-III	Ratua-I
	STP/FSTP is not required at the community level at this time as sewage (Black water generated IHHL from latrine) treatment is done at the household level through septic tanks attached with soak pits.	STP/FSTP is not required at the community level at this time as sewage (Black water generated IHHL from latrine) treatment is done at the household level through septic tanks attached with soak pits.	STP/FSTP is not required at the community level at this time as sewage (Black water generated IHHL from latrine) treatment is done at the household level through septic tanks attached with soak pits.	STP/FSTP is not required at the community level at this time as sewage (Black water generated IHHL from latrine) treatment is done at the household level through septic tanks attached with soak pits.



	<p>f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p>	<p>No such Hotels, Dharamshala and Ashram are located by the side of river four Ganga bordering blocks (Manikchak, Kaliachak II, Kaliachak III, Ratua-I) in Malda district.</p> <p>The (1.I heads under sub heads a to f) detailed report is enclosed in Annexure-R-1</p>											
	<p>g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100 ml)</p>	<p>WBPCB is monitoring the water quality of Ganga at Manikchak on monthly basis.</p> <p>The Water Quality in terms of (BOD) and the MPN /100 ml count for Fecal Coliform in river Ganga at Manikchak is</p> <table border="1" data-bbox="476 1541 1419 1854"> <thead> <tr> <th>Month</th> <th>BOD (mg/L)</th> <th>Fecal Coliform (MPN/100 ml)</th> <th>PERMISSABLE LIMIT</th> </tr> </thead> <tbody> <tr> <td>January, 24</td> <td>2.10</td> <td>2200</td> <td rowspan="2">Class of Water -B (Organized Outdoor Bathing)</td> </tr> <tr> <td>February, 24</td> <td>2.60</td> <td>1700</td> </tr> </tbody> </table>	Month	BOD (mg/L)	Fecal Coliform (MPN/100 ml)	PERMISSABLE LIMIT	January, 24	2.10	2200	Class of Water -B (Organized Outdoor Bathing)	February, 24	2.60	1700
Month	BOD (mg/L)	Fecal Coliform (MPN/100 ml)	PERMISSABLE LIMIT										
January, 24	2.10	2200	Class of Water -B (Organized Outdoor Bathing)										
February, 24	2.60	1700											



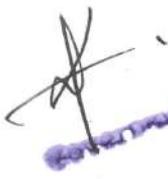
March,24	1.70	1400	BOD- 3 mg/L or Less (5 Days at 20 deg C) Fecal Coliform 500 (desirable), 2500 (Maximum)
April, 24	2.6	3500	
May, 24	2.6	2800	

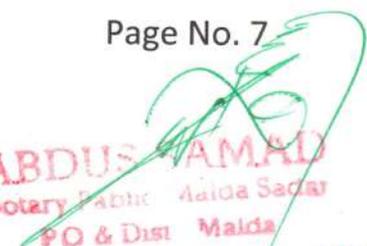
The detailed report is enclosed in **Annexure-R-2(I)**.

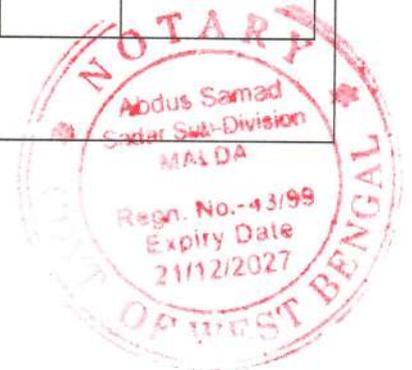
The WBPCB has also conducted water quality monitoring in June, 2024 in all the four blocks bordering Ganga and shall be henceforth referred as Ganga blocks including Manikchak and result is provided in the following table:

Block	pH	DO	BOD ₅ ^{20 deg} _C	TC	FC
		(mg/l)	(mg/l)	MPN/ 100 ml	MPN/ 100 ml
Ratua-I	7.71	6.5	1.85	780	23
Manikchak	7.34	6.0	1.50	7000	310
Kaliachak II	7.80	6.9	2.90	790	49
Kaliachak III	7.76	5.8	2.90	3500	110
Std*	6.5-8.5	5 or more	3 or less		500 -2500

* Std: Standard


 Government Public Analyst
 Malda


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 Notary Public Malda Sadar
 PO & Dist Malda



10 8 AUG 2024

**Standards for Class of Water -B
(Organized Outdoor Bathing)**

Fecal Coliforms Organism MPN/100ml –
500 (desirable) – 2500 (Maximum)

pH between 6.5 and 8.5

Dissolved Oxygen 5mg/l or more Biochemical Oxygen
Demand 5 days 20C 3mg/l or less

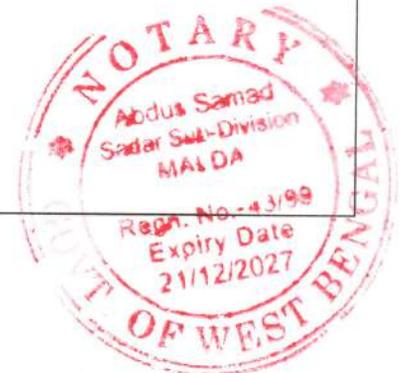
Photocopy of Standard attached as Annexure-R-2 (II)

The water quality monitoring results for Fulahar River, which meets River Ganga near Manikchak is also provided in the following table:

River	pH	DO (mg/l)	BOD (mg/l)	TC MPN/ 100 ml	FC MPN/ 100 ml
Fulahar	7.35	6.10	2.8	2300	790
Std*	6.5-8.5	5 or more	3 or less		500 -2500

*Std: Standard

The detailed report is enclosed in **Annexure-R-2 (III)**.

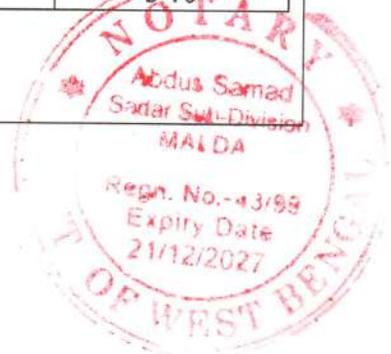


1.II.	Rural Solid Waste disposal:	Remarks											
	a) Per day generation of Solid waste in each city/town within the district. (In Kg)	<table border="1" style="width: 100%; text-align: center;"> <thead> <tr> <th data-bbox="478 703 709 741">Manikchak</th> <th data-bbox="709 703 948 741">Kaliachak-II</th> <th data-bbox="948 703 1182 741">Kalichak-III</th> <th data-bbox="1182 703 1421 741">Ratua-I</th> </tr> </thead> <tbody> <tr> <td data-bbox="478 741 709 786">7740</td> <td data-bbox="709 741 948 786">3474.15</td> <td data-bbox="948 741 1182 786">6357</td> <td data-bbox="1182 741 1421 786">2700</td> </tr> </tbody> </table>				Manikchak	Kaliachak-II	Kalichak-III	Ratua-I	7740	3474.15	6357	2700
Manikchak	Kaliachak-II	Kalichak-III	Ratua-I										
7740	3474.15	6357	2700										
	b) Quantity of solid waste treated per day, in each city/town of the district. (In K.G)	<table border="1" style="width: 100%; text-align: center;"> <thead> <tr> <th data-bbox="478 1032 709 1070">Manikchak</th> <th data-bbox="709 1032 948 1070">Kaliachak-II</th> <th data-bbox="948 1032 1182 1070">Kalichak-III</th> <th data-bbox="1182 1032 1421 1070">Ratua-I</th> </tr> </thead> <tbody> <tr> <td data-bbox="478 1070 709 1599">6192 K.G. P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit</td> <td data-bbox="709 1070 948 1599">2779.32 K. G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit</td> <td data-bbox="948 1070 1182 1599">5212 K.G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit</td> <td data-bbox="1182 1070 1421 1599">2160 K.G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit</td> </tr> </tbody> </table>				Manikchak	Kaliachak-II	Kalichak-III	Ratua-I	6192 K.G. P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit	2779.32 K. G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit	5212 K.G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit	2160 K.G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit
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	c) The gap in treatment of	<table border="1" style="width: 100%; text-align: center;"> <thead> <tr> <th data-bbox="478 1682 709 1720">Manikchak</th> <th data-bbox="709 1682 948 1720">Kaliachak-II</th> <th data-bbox="948 1682 1182 1720">Kalichak-III</th> <th data-bbox="1182 1682 1421 1720">Ratua-I</th> </tr> </thead> <tbody> <tr> <td data-bbox="478 1720 709 1765">1548</td> <td data-bbox="709 1720 948 1765">694.83</td> <td data-bbox="948 1720 1182 1765">1145</td> <td data-bbox="1182 1720 1421 1765">540</td> </tr> </tbody> </table>				Manikchak	Kaliachak-II	Kalichak-III	Ratua-I	1548	694.83	1145	540
Manikchak	Kaliachak-II	Kalichak-III	Ratua-I										
1548	694.83	1145	540										

Signature of Panchayat
Malda.

ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

08 AUG 2024



	solid waste. (In Kg)				
	d) Legacy waste and the bound plan to treat legacy waste.	Manikchak Identification for site of Legacy Waste and its estimation will be done by Dec. 2024.	Kaliachak-II Identification for site of Legacy Waste and its estimation will be done by Dec. 2024.	Kalichak-III Identification for site of Legacy Waste and its estimation will be done by Dec. 2024.	Ratua-I Identification for site of Legacy Waste and its estimation will be done by Dec. 2024.
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Manikchak After identification of the legacy waste site of the GP level the manner of treatment shall be finalized.	Kaliachak-II After identification of the legacy waste site of the GP level the manner of treatment shall be finalized.	Kalichak-III After identification of the legacy waste site of the GP level the manner of treatment shall be finalized.	Ratua-I After identification of the legacy waste site of the GP level the manner of treatment shall be finalized.

[Handwritten Signature]
 Government Paper Mills
 Malda.

ABDUS SAMAD
 Notary Public
 P.O. & Dist. Malda

08 AUG 2024

NOTARY
 Abdus Samad
 Sadar Sub-Division
 MALDA
 Regn. No.-43/99
 Expiry Date
 21/12/2027
 DISTRICT OF WEST BENGAL

f) Current status of dumping of solid waste with reference to location.)

Manikchak	Kaliachak-II	Kalichak-III	Ratua-I
Tetrutola (MRF),Jesarattola (MRF under construction), Elahitola (MRF under construction), Harchandrapur (MRF), Benitola (SWM under construction), Arazi Mathurapur (SWM),Tinghoria (MRF), Kartiktola (MRF),	Centralized Solid Waste Management Unit / Material Recovery Facility Centre of concerned Gram Panchayat. a. SWM Unit at Rajnagar Gram Panchayat.b. MRF Unit at Bangitola Gram Panchayat.c. MRF Unit at UttarPanchanadapur-II Gram Panchayat.d. MRF unit at UttarPanchanadapur-I Gram Panchayat(UnderConstruction).e. MRF unit at HamidpurGram Panchayat (Under Construction).	SWM Unit Present at Rajnagar Samsan Ghat, Babupur, Chakbahadurpur, Bhangatola, Par Anantapur, Chainpara, Bakhrabad Char.	An MRF facilities has been established at Ajittola Village under Bilaimari G.P. and another unit is under construction at chaitutola village under Mahanandatola GP.

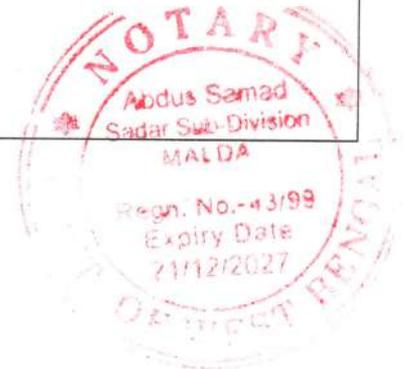
The (1.II heads under sub heads a to f) detailed report is enclosed in **Annexure-R-3**.

Page No. 11

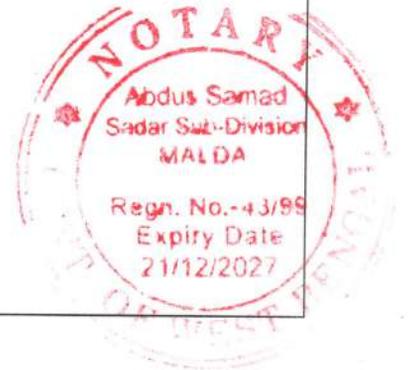
Sovereign Panel Head
Malda

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Notary Public Malda Sadar
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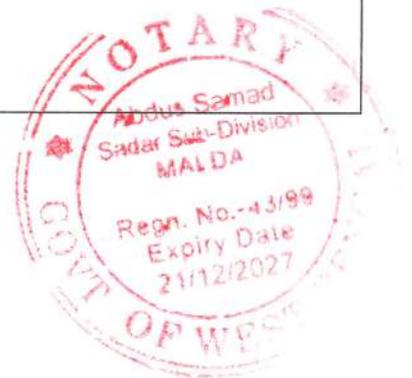
1.III	Construction and Demolition waste:	Remarks											
	a) Total per day generation of C & D Waste within the District. (In Tons/Day)	<table border="1" style="width: 100%; text-align: center;"> <thead> <tr> <th data-bbox="467 741 702 786">Manikchak</th> <th data-bbox="702 741 937 786">Kaliachak-II</th> <th data-bbox="937 741 1172 786">Kalichak-III</th> <th data-bbox="1172 741 1408 786">Ratua-I</th> </tr> </thead> <tbody> <tr> <td data-bbox="467 786 702 831">4.15</td> <td data-bbox="702 786 937 831">6.15</td> <td data-bbox="937 786 1172 831">1.2</td> <td data-bbox="1172 786 1408 831">0.4</td> </tr> </tbody> </table>				Manikchak	Kaliachak-II	Kalichak-III	Ratua-I	4.15	6.15	1.2	0.4
Manikchak	Kaliachak-II	Kalichak-III	Ratua-I										
4.15	6.15	1.2	0.4										
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	<p>In the rural area, there is no established C&D waste treatment plant. Instead, C&D waste is typically disposed of through informal means i.e, land filling purposes and construction of road purpose.</p> <p>The (1.III heads under sub heads a to b) detailed report is enclosed in Annexure-R-4.</p>											



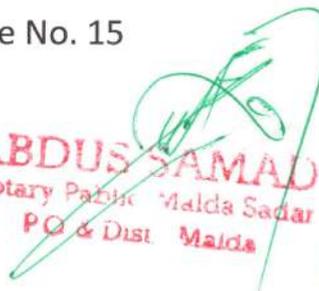
1.IV.	Industrial Effluent discharge:	Remarks																				
	a) Number of industrial unit discharging their effluent treated/untr eated in river Ganga and its tributaries and details of defaulting industrial units.	<p>In case of Malda District, there is no major industry beside the river Ganga and are, therefore, not discharging their effluent (treated or untreated), in river Ganga.</p> <p>There are few orange category SMEs (small/medium enterprises) in the four Ganga blocks and the number of these industries are provided in the following table:</p> <table border="1" data-bbox="475 1055 1406 1805"> <thead> <tr> <th data-bbox="475 1055 676 1279">Blocks</th> <th data-bbox="676 1055 847 1279">Ratua-I</th> <th data-bbox="847 1055 1066 1279">Manikchak</th> <th data-bbox="1066 1055 1214 1279">Kaliachak-II</th> <th data-bbox="1214 1055 1406 1279">Kaliachak-III</th> </tr> </thead> <tbody> <tr> <td data-bbox="475 1279 676 1585">Number of industries other than waste plastic recycling units</td> <td data-bbox="676 1279 847 1585">0</td> <td data-bbox="847 1279 1066 1585">2</td> <td data-bbox="1066 1279 1214 1585">0</td> <td data-bbox="1214 1279 1406 1585">3</td> </tr> <tr> <td data-bbox="475 1585 676 1756">Waste Plastic Recycling Units</td> <td data-bbox="676 1585 847 1756">0</td> <td data-bbox="847 1585 1066 1756">0</td> <td data-bbox="1066 1585 1214 1756">2</td> <td data-bbox="1214 1585 1406 1756">4</td> </tr> <tr> <td data-bbox="475 1756 676 1805">Total</td> <td data-bbox="676 1756 847 1805">0</td> <td data-bbox="847 1756 1066 1805">2</td> <td data-bbox="1066 1756 1214 1805">2</td> <td data-bbox="1214 1756 1406 1805">4</td> </tr> </tbody> </table>	Blocks	Ratua-I	Manikchak	Kaliachak-II	Kaliachak-III	Number of industries other than waste plastic recycling units	0	2	0	3	Waste Plastic Recycling Units	0	0	2	4	Total	0	2	2	4
Blocks	Ratua-I	Manikchak	Kaliachak-II	Kaliachak-III																		
Number of industries other than waste plastic recycling units	0	2	0	3																		
Waste Plastic Recycling Units	0	0	2	4																		
Total	0	2	2	4																		

		<p>Nine (9) out of Eleven (11) units are not water polluting in nature. Remaining 2 units out of 11 are ice cream factories, which have been inspected and it is re-confirmed that wastewater is not discharged to river Ganga.</p> <p>River Ganga is not the recipient water body of industrial discharges from these 11 industries.</p> <p>The detailed list of these 11 industries is enclosed in Annexure-R-5.</p>
	<p>b) Total daily generation of such industrial waste within the District.</p>	<p>The wastewater generation quantity is provided in the table below:</p> <p>District level information for GPI (Grossly Polluting Industries)</p> <ul style="list-style-type: none"> • Estimated wastewater generation quantity from 2 GPIs = 4487 KL/d (till last FY) • Estimated waste from all other units = 383.83 KL/d <p>Wastewater generated in the 11 units, which are situated in the four Ganga Blocks</p> <p>Domestic wastewater = 6.45 Kl/day (discharged through septic tank) Industrial wastewater = 3.7 Kl/day (discharged to adjacent drains after physical treatment)</p>

	<p>c) The manner of treatment of the industrial waste so generated.</p>	<p>District level information The grossly polluting units have full-fledged biological treatment units. However, the GPIs are not discharging to river Ganga.</p> <p>Ganga Block level information These units predominantly have septic tanks for treatment of domestic sewage and sedimentation tanks for treatment of industrial wastewater.</p>
	<p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.</p>	<p>CETP does not exist in this region. The effluent from these units is not discharged in river Ganga and, therefore, effluent analysis reports are not being submitted.</p>




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<p>e) The per day generation of industrial solid waste and the manner of its treatment and disposal in the district.</p>	<p>The wastewater generation quantity is provided in the table below:</p> <p>District level information for GPI (Grossly Polluting Industries)</p> <ul style="list-style-type: none"> • Estimated wastewater generation quantity from 2 GPIs = 4487 KL/d (till last FY) • Estimated waste from all other units = 383.83 KL/d <p>Wastewater generated in the 11 units, which are situated in the four Ganga Blocks</p> <p>Domestic wastewater = 6.45 Kl/day (discharged through septic tank) Industrial wastewater = 3.7 Kl/day (discharged to adjacent drains after physical treatment)</p> <p>The waste generation quantity of solid waste is provided in the table below:</p> <p>District level information for GPI (Grossly Polluting Industries)</p> <ul style="list-style-type: none"> • Estimated waste quantity from 2 GPI = 1649.7 T/Mo (till last FY) • Estimated waste from all other units = 1300 T/Mo
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Solid Waste from the 11 units, which are situated in the four Ganga Blocks

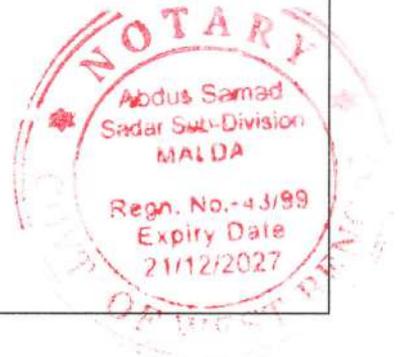
Type of waste	Quantity (Kg /Month)	Disposal
Ash	100	Sent for land filling
Automobile reject parts & ETP sludge	753	Registered recycler
Plastic	10	Reused in the process
Damaged ice cream and stick	330	Disposed of in environmentally safe manners.
Total	1193	Kg/ month

1.V. Regulation of Flood Plain Zone:

Remarks

a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.

The demarcation of the Malda District Ganga River floodplain zone is under process. An official letter from the I&WD regarding this process is enclosed at **Annexure-R-6**.

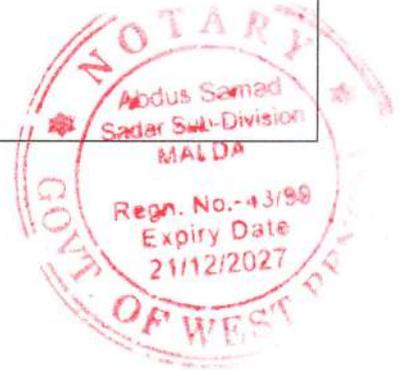


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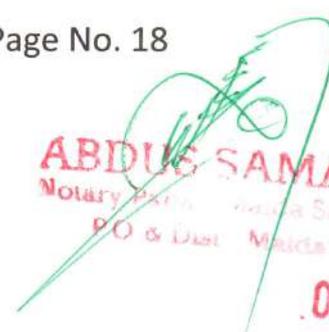
08 AUG 2024

	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	Survey is being conducted to ascertain the actual figure.
1.VI.	Bio medical Waste:	Remarks
	a) The per day total generation of bio medical waste in the District.	1127.39 Kg. per day Bio-Medical waste is generated in the district of Malda.




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	<p>b) The manner of its treatment and disposal.</p>	<p>Segregated Bio-Medical waste is collected by three facility operators and are treated in that three following existing common bio medical waste treatment and disposal facilities. The principal treatment units are provided in paranthesis.</p> <ol style="list-style-type: none"> 1. RVD waste tech Pvt. Ltd. (Shredder, Autoclave, incinerator) 2. SNG Envirosolutions Private Limited (Shredder, Autoclave, incinerator) 3. Greenzen Bio Pvt. Ltd. (Shredder, Autoclave, incinerator) <p>None of these three common facility operators have plants in Malda at present but are functioning to collect bio-medical waste from Malda.</p> <p>The (1.VI heads under sub heads a to b) detailed report is enclosed in Annexure-R-7.</p>
<p>1.VI I.</p>	<p>Mining:</p>	<p style="text-align: center;">Remarks</p>
	<p>a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and</p>	<p>No cases have been registered, but 125 raid programs have been conducted in four blocks adjoining the river Ganga for illegal mining and 290 nos. vehicles have been seized, along with Rs.68,03,385/- being realized as fine. Reports for the same are annexed here marked as Annexure-R-8.</p>

details of enforcement of mining policy of State and “Enforcement & Monitoring Guidelines for Sand Mining” (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.	
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(5) No hydro projects have been set up on the River Ganga and its tributaries in this district.

(6) That, as per solemn order of the Hon’ble NGT dt. 02.05.2024

it is submitted that the

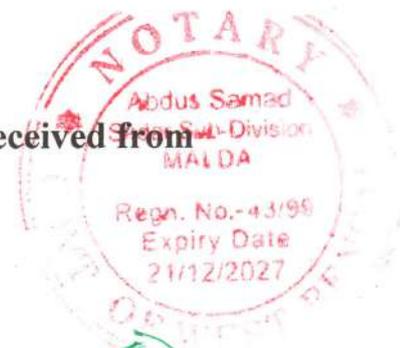
i. Manner and extend of utilization of funds received from

NMCG:

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 Government Panchayat
 Malda


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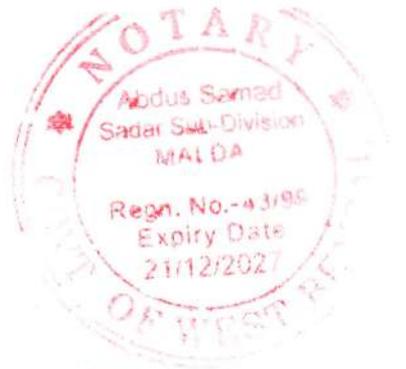


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Any kind of information-education-communication (IEC) Activities Program directed by West Bengal State NGRBA Program Management group (WBSPMG) for which District Ganga Committee, Malda received fund from WBSPMG and District Ganga committee, Malda never received any kind of fund from National Mission for Clean Ganga (NMCG). In this regard the status of fund released to the ULBs of West Bengal under Ring Fenced Account for 2023-2024 & 2024-2025 is annexed herewith marked as "Annexure-R-9".

ii. Utilization of the amount credited

All the fund received from WBSPMG, have been utilized by District Ganga Committee-Malda as per order of Programme Director of West Bengal State NGRBA Program Management Group (WBSPMG). Details are as follows:



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Block wise fund release request to DGC, Malda by Block & others department on various IEC activities related to Namami Ganga already held in Malda District (From September, 2023 to till date)						
S. N.	Name of IEC Activity	WBSPMG Memo No. & Date	Sanctioned Amt. from WBS PMG (in Rs.)	Fund Request received from	Allotment received from WBSPMG	UC send to WBSPMG
1.	Ghat Pe Haat	Memo No. 4479(9)-NGRBA/S PMG/IEC Activites-427/2017 (P-I)/2018 & dated 28.04.2023	50,000.00	Kaliachak-III Block	Memo No. 5204-NGRBA/S PMG/IEC Drive-679/2022 & dtd. 09.11.2023	143-1(3)/MA & dtd. 22.03.2024
2.	Swachhata Hi Sewa	No. 5024-IEC Activities-427/2017	50,000.00	Kaliachak-III,II & Manik	Memo No. 5204-NGRBA/S PMG/IEC Drive-	143-1(3)/MA & dtd.

		Dated 19.09.2023		chak Block	679/2022 & dtd. 09.11.2023	22.03.2 024
3.	Ganga Utsav	No. 5136/1(10) - NGBRA/S PMG/IEC Activities- 427/2017- P-III/2023 dated 13.10.2023	1,00, 000.0 0	Kaliac hak-II Block	Memo No. 5252- NGRBA/S PMG/IEC Drive- 679/2022 & dtd. 04.12.2023	144- 1(3)/M A &dtd. 22.03.2 024.
4.	Display of Flex /Banner During Durga Puja	Memo No.5148/9- NGRBA/S PMG/IEC- Activites- 427/2017/P -iii-2023 dated 17.10.2023	25,00 0.00	Kaliac hak- III, II & Manik chak Block	Memo No. 5270- NGRBA/S PMG/IEC Drive- 679/2022 dtd. 08.12.2023	144- 1(3)/M A &dtd. 22.03.2 024.
5.	Ghat Pe Haat	Memo No. 5136/1(10) - MHBRA/S PMG/IEC- Activities- 427.2017	50,00 0.00	Kaliac hak-II Block	Memo no. 5458- NGRBA/S PMG/IEC Drive- 679/2022 & Dated	145- 1(3)/M A & dtd. 22.03.2 024

(Signature)
Superintendent Panchayat
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		& dated 13.10.2023			06.02.202 4	
6.	Ghat Pe Haat	Memo No. 5136/1(10) - MHBRA/S PMG/IEC- Activities- 427.2017 & dated 13.10.2023	50,00 0.00	Ratua- I Block	Memo no. 5458- NGRBA/S PMG/IEC Drive- 679/2022 & Dated 06.02.202 4	145- 1(3)/M A & dtd. 22.03.2 024
7.	Public Outreach Program Involving Special ly Abel Children	Memo No. 5136/1(10) - MHBRA/S PMG/IEC- Activities- 427.2017 & dated 13.10.2023	1,00, 000.0 0	Uma Roy Memorial District Rehabilitation Centre (DDR C)	Memo no. 5458- NGRBA/S PMG/IEC Drive- 679/2022 & Dated 06.02.202 4	145- 1(3)/M A & dtd. 22.03.2 024
8.	River Festival	Memo No. 5136/1(10) - MHBRA/S PMG/IEC- Activities- 427.2017	2,00, 000.0 0	Manik chak Block	Memo no. 5584- NGRBA/S PMG/IEC Drive- 679/2022 dt.	142- 1(3)/M A & dtd. 22.03.2 024

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Sadar Sub-Division
MALDA
Regn. No.-43/99
Expiry Date
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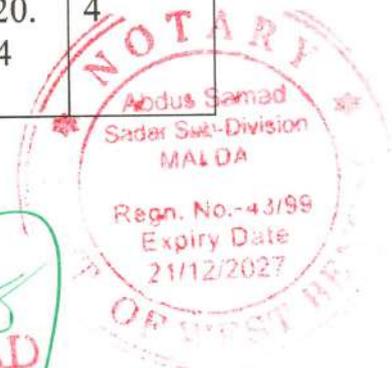
		& dated 13.10.2023			14.03.202 4	
9.	Ghat Pe Haat	Memo No. 5136/1(10) - MHBRA/S PMG/IEC- Activities- 427.2017 & dated 13.10.2023	50,00 0.00	Manik chak Block	Memo no. 5584- NGRBA/S PMG/IEC Drive- 679/2022 dt. 14.03.202 4	142- 1(3)/M A & dtd. 22.03.2 024
1 0.	Behavio ral Change Commu nication (BCC) Activiti es	Memo No. 5136/1(10) - MHBRA/S PMG/IEC- Activities- 427.2017 & dated 13.10.2023	50,00 0.00	Manik chak Block	5604- NGRBA/S PMG/IEC Drive- 679/2022 & Dated:20. 03.2024.	Memo no. 166/3/ MA & dtd.18. 04.202 4
1 1.	Tableau campai gning on River Pollutio n Abatem ent	Memo No. 5371- NGRBA/S PMG/IEC- Activities- 427.2017/P -III (2023) dated 08.01.2024	49,00 0.00	SBCC Cell	5604- NGRBA/S PMG/IEC Drive- 679/2022 & Dated:20. 03.2024	Memo no. 166/3/ MA & dtd.18. 04.202 4

1 2.	Slogan Competition on River Pollution Abatement – 2 nos. Program, m,	Memo No. 5371- NGRBA/S PMG/IEC- Activities- 427.2017/P -III (2023) dated 08.01.2024	20,00 0.00	SBCC Cell and Ratua- I Block	5604- NGRBA/S PMG/IEC Drive- 679/2022 & Dated:20. 03.2024	Memo no. 166/3/ MA & dtd.18. 04.202 4
1 3.	Wall Painting on Maintaining Biodiversity,	Memo No. 5371- NGRBA/S PMG/IEC- Activities- 427.2017/P -III (2023) dated 08.01.2024	10,50 0.00	Kaliachak-II & Ratua- I block	5604- NGRBA/S PMG/IEC Drive- 679/2022 & Dated:20. 03.2024	Memo no. 166/3/ MA & dtd.18. 04.202 4
1 4.	Mass Awareness Exhibition on Stall	Memo No. 5136/1(10) - MHBRA/S PMG/IEC- Activities- 427.2017 & dated 13.10.2023	70,00 0.00	Manik chak Block.	5604- NGRBA/S PMG/IEC Drive- 679/2022 & Dated:20. 03.2024	Memo no. 166/3/ MA & dtd.18. 04.202 4

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1	Ganga Swachhata Pakhwada	memo No. 5136/1(10) - MHBRA/S PMG/IEC-Activities-427.2023 dated 13.10.2023	50,00 0.00	Kaliachak-III & Manikchak Block	memo no. 5870-NGRBA/S PMG/IEC Drive-679/2022 dated 27.06.2024	
Total			9,64,500.00			

(7) That, there are certain other associated activities undertaken by the DGPC of the District Malda, West Bengal, which are mentioned below:

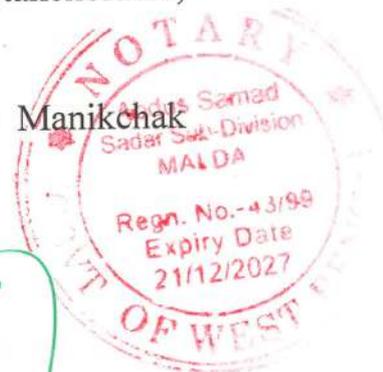
- (i) That, two meetings of the District Ganga Protection Committee (DGPC) were held on 12.02.2024 and 27.03.2024.
- (ii) That the meeting of the District Ganga Protection Committee (DGPC), Malda was held on 12.02.2024 with all stakeholders, and different issues discussed were:

- I. Vetiver Plantation at Bhutni in the Manikchak Block.

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- II. Setting up awareness stalls on Maghi Purnima (24th February) and Maha Shiv Ratri Mela (7th to 8th March) at Manikchak Ghat under Manikchak block.
- III. Cleaning Camps and Ghat Cleaning Activities.
- IV. Inclusion of Nominated Members in the District Ganga Committee.
- V. Annual Action Plan for Communication and Publicity Activities, 2023-24.
- VI. Additional Annual Action Plan for Communication and Publicity Activities, 2023-24.
- VII. Pending Fund Release Requests and Utilization Certificates (UCs).
- VIII. Suitable replies to be provided to pending grievances as soon as possible.
- IX. Communication and Awareness Measures
- X. Future Events and Competitions on Ganga pollution abatement in Malda district.

The Photocopy of the Minutes of the said DGPC meeting (M.O.M) is enclosed at **Annexure-R-10**.

- (iii) That the second meeting of the DGPC, Malda was held on 27.03.2024 with all stakeholders, and different issues were discussed were:



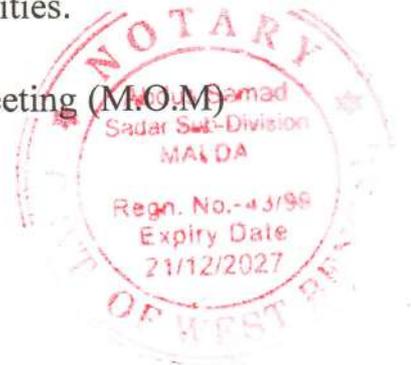
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- I. A video clip of the complete IEC activity report for the financial year 2023-2024 was presented.
- II. The Officer-in-Charge (MA), Malda, reviewed the NGT OA 200/2014 order issued on 21.02.2024.
- III. All BDOs of the four Ganga Blocks are to submit Utilization Certificates (UC) for sub-allotments allotted under various IEC programs within a week.
- IV. Reports on Grey Water Management (GWM) and Solid Waste Management (SWM).
- V. Addressing Pending Grievances.
- VI. New IEC Activities for 2024-2025.
- VII. Regular Cleaning Camps and Ghat Cleaning Activities.
- VIII. Continuous Cleaning Program Proposal.
- IX. Planning of STPs for Liquid Waste Management
- X. Biodiversity Protection Measures.
- XI. Vetiver Plantation at Bhutni under Manikchak Block.
- XII. Examination of Waste Management Status.
- XIII. Involvement of Traders in IEC Activities.

The Photocopy of the Minutes of the said DGPC meeting (M.O.M) is enclosed at **Annexure-R-11**.



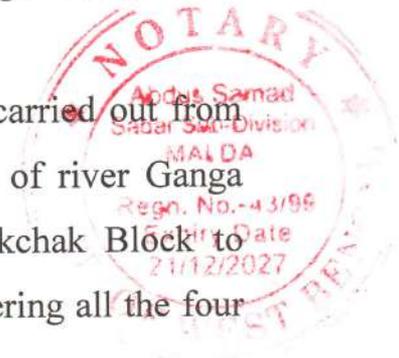
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AWARENESS PROGRAMMES

(iv) The DGPC Malda has conducted various awareness programs and Information Education Communication (IEC) activities as per the annual action plan approved by WBSPMG. These initiatives aim to promote awareness among the general public and prevention of pollution, including raising awareness about reducing pollution in the Ganges. The following activities were undertaken:

- i) The Slogan Writing Competition on Ganga Pollution Abatement was held on 15.02.2024 and 07.03.2024 at Malda College under Englishbazar Municipality and Kataha diara High School under Ratua-I block respectively. The main theme of the Slogan Writing Competition was to 'Protect the Ganga River from pollution'
- ii) The River Boat Tableau Campaign was carried out from 19.02.2024 to 25.02.2024 across 80 km of river Ganga starting from Manikchak Ghat in Manikchak Block to Khajuria Ghat (Kaliachak-III Block) covering all the four



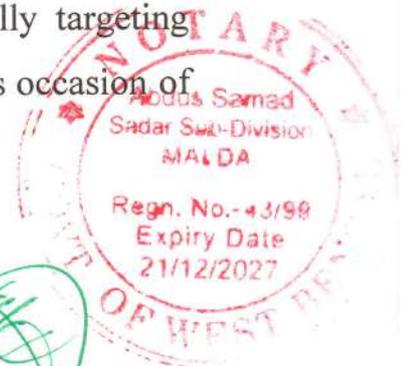
Ganga bordering blocks to spread the message of 'Clean Ganga' to all the people of the society to keep the river Ganga free from pollution.

- iii) The Behavioural Change Communication activities were held at Manikchak Ghat under the Manikchak Development block on 24.02.2024, on the day of Maghi Purnima, where Local Folk Cultural performance, Handbill Distribution, and T-Shirt distribution took place to spread the message of clean Ganga free from all pollution.
- iv) Wall Paintings for promoting pollution-free Ganga River were taken at Kaliachak-II and Ratua-I Block.
- v) Mass Awareness Exhibition Stall was set up at the Manikchak Ganga ghat from 7th March to 9th March 2024 on the occasion of Maha Sivratri Mela. The primary objective was to prevent Ganga pollution and create awareness among the community, specifically targeting pilgrims visiting the Ganga on this auspicious occasion of Shivaratri Mela.

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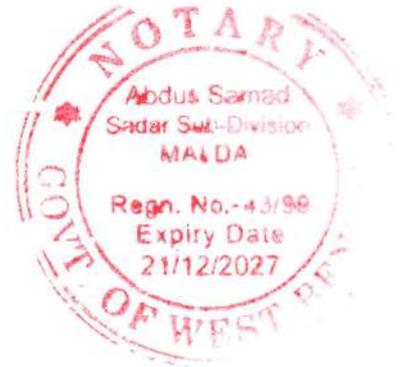
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 PO & Dist. Malda

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- vi) The Swachhata Pakhwada Campaign on Ganga Pollution Abatement was held from 24.03.2024 to 25.03.2024 at Kaliachak-III and Manikchak block to promote cleanliness drive at Ganga Ghats.

Details of the awareness program and IEC activities are enclosed in **Annexure- R-12**.




Governmental Panchayat
Malda


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PO & Dist. Malda

08 AUG 2024

37076

Verification

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from. Verified at Malda on 7th day of August 2024.

Heeghu

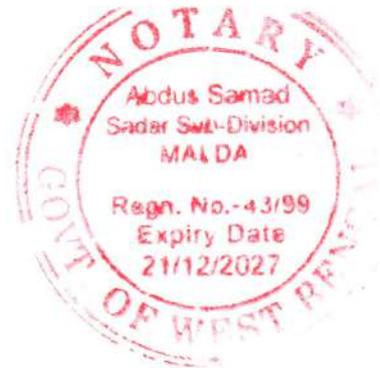
Deponent
District Magistrate
MALDA

Identified by me

Sibyanku Banerjee
Advocate

State of West Bengal

Government Panel Practice
Malda



NO - 11 Regn. Book No. 02/24
Name *M. Singhania*
Property Identified by the Ld. Advocate
Mr./Miss/Mrs. *D. Banerjee*

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- PO & Dist. Malda

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HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O. A. NO. 200/2014

In The Matter of:

M.C. Mehta.

... APPLICANT

VERSUS

Union of India & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE
RESPONDENT No. 04, DISTRICT
MAGISTRATE & COLLECTOR, MALDA
DISTRICT.

Ms. Madhumita Bhattacharjee,

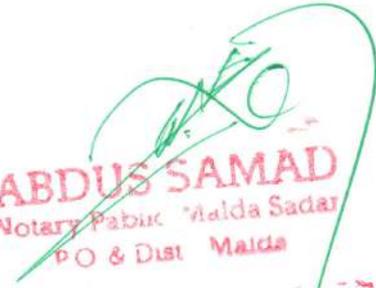
Advocate

For The State of West Bengal

Email: bhattacharjee.madhumita@gmail.com

(M): 9811785211.




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PO & Dist Malda
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37078

Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench , New Delhi).

Name of the Block: Manikchak

Sl. No.	Issue	Remarks
I.	Sewage:	
	a. Per day generation of sewage in Ganga Bordering GP within the Block (in MLD).	6.72 MLD
	b. Quantity of sewage treated per day in Ganga Bordering GP within the Block (in MLD).	6.72 MLD
	c. The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	There is no STP (Sewage Treatment Plant). It has been calculated that out of the total household 0.85% is having septic tanks with soak pit and the remaining 99.15% is having individual household latrines with twin pits technology. Both the septic tank with soak pit system and the twin pit technology treated the sewage generated at the household level.
	d. Quantity of discharged treated sewage from each STP/FSTP, particularly for fecal coliform.	No such FSTP/STP plant exists in the Block. Twin pits and septic tanks through leach pits are the mode of disposal for waste water treatment.
	e. Time bound plan to meet the gap, if any, in generation and treatment of sewage	STP/FSTP is not required at the community level at this time as sewage (Black water generated IHHL from latrine) treatment is done at the household level through septic tanks attached with soak pits.
	f. Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Hotels, Dharamshala and Ashram are exist in this Block.



Prepared by me as per
system for report.

(Signature)

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P.O. & Dist. Malda

09/11/2024

Block Development Officer
Manikchak Dev. Block.

Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench, New Delhi).

Name of the Block: Kaliachak-II

Sl. No.	Issue	Remarks
I.	Sewage:	
	a) Per day generation of sewage in Ganga Bordering GP within the Block (in MLD).	3.65 MLD P/D
	b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in MLD).	3.65 MLD P/D is being treated household level treatment units only.
	c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	There is no STP (Sewage Treatment Plant). It has been calculated that out of the total household 3.79% is having septic tanks with soak pit and the remaining 96.21% is having individual household latrines with twin pits technology. Both the septic tank with soak pit system and the twin pit technology treated the sewage generated at the household level.
	d) Quantity of discharged treated sewage from each STP/FSTP, particularly for fecal coliform.	As no FSTP/STP is present, 3.65 MLD P/D Quantity of sewage is being treated through household level treatment units only.
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	STP/FSTP is not required at the community level at this time as sewage (Black water generated IHHL from latrine) treatment is done at the household level through septic tanks attached with soak pits.
	f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Hotels, Dharamshala and Ashram are located by the side River Ganga.

- Source Data: DPR of SWM of concerned Gram Panchayat.
- This report based on report submitted by the Gram Panchayats.

Block Development Officer
Kaliachak-II Dev. Block, Malda



Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench, New Delhi).

Name of the Block: KALIACHAK -III

NOTARY

Sl. No.	Issue	Remarks
I.	Sewage:	
	a) Per day generation of sewage in Ganga Bordering GP within the Block (in MLD).	1.49 MLD
	b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in MLD).	1.49 MLD is being treated household level treatment units only
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	There is no STP (Sewage Treatment Plant). It has been calculated that out of the total household 3.2% is having septic tanks with soak pit and the remaining 96.8% is having individual household latrines with twin pits technology. Both the septic tank with soak pit system and the twin pit technology treated the sewage generated at the household level.
	d) Quantity of discharged treated sewage from each STP/FSTP, particularly for fecal coliform.	1.49 MLD through household level septic tanks and twin pits.
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	STP/FSTP is not required at the community level at this time as sewage (Black water generated IHHL from latrine) treatment is done at the household level through septic tanks attached with soak pits.
	f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	There is no such Hotels, Dharmshala and Ashram existing in this block.

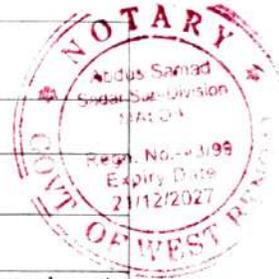
ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

01/08/24
B. D. O.
Kaliachak-III Dev. Block
Malda

Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench, New Delhi).

Name of the Block: Ratua-1 Dev. Block

Sl. No.	Issue	Remarks
I.	Sewage:	
	a) Per day generation of sewage in Ganga Bordering GP within the Block (in MLD).	3.21 MLD
	b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in MLD).	3.21 MLD
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	There is no such sewage treatment plant exists at present. But through septic tanks and leach pits under GWM, sewage are being disposed off.
	d) Quantity of discharged treated sewage from each STP/FSTP, particularly for fecal coliform.	There is no STP (Sewage Treatment Plant). The sewage from individual household is being treated in the septic tanks, twin pits. The Grey Water is being discharge through soak pit and leach pit.
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	STP/FSTP is not required at the community level at this time as sewage (Black water generated IHHL from latrine) treatment is done at the household level through septic tanks attached
	f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Hotels, Dharmshalas and Ashrams are located by the side of River Ganga.



ABDUS SAMAD
Notary Public, Ratua-1 Dev. Block,
PO & Dist. Malda

Block Development Officer
Ratua-1 Dev. Block, Malda



WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)
Barrackpore Regional Laboratory,
Panpur More, P.O. Sutanugupta, Kankinara, 74 Para (N) Pin-741126



TEST REPORT

Report No. - 106

ISSUE DATE: 16.02.2024

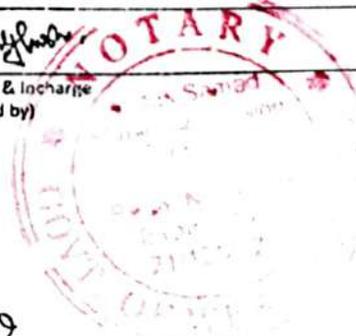
Sample Details	Surface water	ARF No.	106/2024
Sample Received From	Barrackpore Regional Laboratory	Sampling Date & Time	29.01.2024, 11:24 Hrs
Test Material	Surface water	Sample Received on	31.1.2024
Sampling Location	Ganga at Manikchal	Total no. of Sample	1
Height/Depth	>2.0 m	Period of Analysis	31.1.2024-16.02.2024
Sample Condition	Good	Climatic Condition	Cloudy
Name of the monitoring station	Ganga at Manikchal	Address	Manikchal
Sampling Procedure Reference -	BRL/SOP/25	Sampling Plan Reference	WBPCB/BRL/OR/7.2.2.1.k
Sample Collected by	Sri.I. Chowdhury, Jr. Scientist, & Sri M. Mukherjee, Attc		

Parameters	Result	Unit	LOD	Method
pH (Unit)	8.05	Unit	2.0	APHA 4500H ⁺ B, 24th edition, 2023
EC	360.50	µS/cm	2.0	APHA, 24 th edition 2510 B, 2023
COD	9.80	mg/L	5.0	APHA 5220B, 24th edition, 2023
BOD(3 Days@ 27°C)	2.10	mg/L	1.0	IS 3025 (Part 4A):1993 & CPCB Analytical Techniques Series LATS/A/27-28:1993
DO	9.70	mg/L	1.0	APHA, 24th edition 4500-O.C., 2023
TSS(@103-105°C)	36.00	mg/L	6.0	APHA 2540D, 24th edition, 2023
TDS (@180°C)	168.00	mg/L	6.0	APHA 2540K, 24th edition, (2023)
Turbidity	15.40	NTU	2.0	APHA, 24th edition 2130 B, 2023
Ammoniacal-N	0.17	mg/L	0.2	APHA 4500-NH ₄ D, 24th edition (2023)
Nitrate-N	0.59	mg/L	0.01	APHA, 24th edition 4500-NO ₃ -E, 2023
Nitrite-N	BDL	mg/L	0.01	APHA 4500-NO ₂ B, 24th edition, (2023)
Phosphate-P	0.17	mg/L	0.01	APHA 4500-P B, & 4500-P D, 24th edition, 2023
Boron	BDL	mg/L	0.1	APHA 24th edition 4500-B, C, 2023
Fluoride	0.15	mg/L	0.1	APHA 24th edition, 4500-F-C, 2023
Sodium	15.70	mg/L	2.0	APHA, 24th edition 3500-Na A and 3500-Na B, 2023
Potassium	4.30	mg/L	2.0	APHA 24th edition 3500-K B, 2023
P-Alkalinity	NIL	mg/L	2.0	APHA 24th edition 2320 B, 2023
T-Alkalinity	152.33	mg/L	8.0	APHA 24th edition 2320 B, 2023
T-Hardness	160.00	mg/L	8.0	APHA, 24th edition 2340 C, 2023
Calcium	38.48	mg/L	3.0	APHA, 24th edition 3500 Ca 3, 2023
Magnesium	15.55	mg/L	2.0	APHA, 24th edition 3500 Mg B, 2023
Chloride	17.99	mg/L	2.0	APHA, 24th edition 4500 Cl- B, 2023
Sulphate	18.99	mg/l	5.0	APHA 24th edition 4500-SO ₄ ²⁻ E, 2023

Note: LOD: Limit of Detection, BDL: Below Detection Limit, NA: Not Applicable, 1) For Sampling details pl. refer to ARF No.106 /2024 Dated:31.1.2024. 2) Results are reported based on the materials received. 3) Sample will be destroyed after 1 months from the date of issue of the certificate unless otherwise specified. 4) Sample will be preserved according to the APHA Standard Method. 5) The Test Report shall not be reproduced in full or part without the written permission of the laboratory.

Authorised Signatory: *[Signature]* Jr. Scientist (verified by) *[Signature]* Scientist (Checked by) *[Signature]* Scientist & Incharge (Issued by)

ABDUS SAMAD
Notary Public, Maida Sadar
PO & Dist. Maida





WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)
Barrackpore Regional Laboratory,
Panpur More, P.O. Naraynapur, Kanklora, 24-Pgs (S), Pin-743 126

TEST REPORT

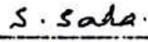
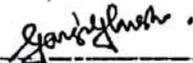
Report No. - 106

ISSUE DATE : 16.02.2024

Sample Details	Surface water	ARF No.	106/2024
Sample Received From	Barrackpore Regional laboratory	Sampling Date & Time	27.01.2024, 17:34 Hrs
Test Material	Surface water	Sample Received on	31.1.2024
Sampling Location	Ganga at Manikchak	Total no of Sample	1
Height/Depth	>2.0 m	Period of Analysis	31.1.2024-14.02.2024
Sample Condition	Good	Climatic Condition	Cloudy
Name of the monitoring station	Ganga at Manikchak	Address	Manikchak
Sampling Procedure Reference -	BRL/SOP/25	Sampling Plan Reference	WBPCB/BRL/QR/7.8.2.1.k
Sample Collected by	Sri.I. Chowdhury, Jr. Scientist, & Sri M. Mukherjee, Attu		

Parameters	Result	Unit	REMARKS
TFS	156.00	mg/l	NON NABL PARAMETER

Note: LOD: Limit of Detection, BDL: Below Detection Limit, NA: Not Applicable 1) For Sampling details pl. refer to ARF No.106/2024 Dated:31.1.2024. 2) Results are reported based on the materials received. 3) Sample will be destroyed after 1 months from the date of issue of the certificate unless otherwise specified. 4) Sample will be preserved according to the APHA Standard Method. 5) The Test Report shall not be reproduced in full or part without the written permission of the laboratory.




 Authorised Signatory Jr. Scientist (verified by) Scientist (Checked by) Scientist & Incharge (Issued by)

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ABDUS SAMAD
 Notary Public, Malda Sadar
 P.O. & Dist. Malda

03 AUG 2024





BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)
Barrackpore Regional Laboratory,
Panpur More, P.O. Narayanpur, Kankinara, 24-Pgs (N), Pin -743 126



TEST REPORT

ISSUE DATE :11.03.2024

Report No. - 208

Sample Details	Surface water	ARF No.	208/2024
Sample Received From	Barrackpore Regional laboratory	Sampling Date & Time	24.02.2024&15:45Hrs
Test Material	Surface water	Sample Received on	27.02.2024
Sampling Location	Ganga at Manikchak	Total no of Sample	1
Height/Depth	>2.0 m	Period of Analysis	27.02.2024-12.03.2024
Sample Condition	Good	Climatic Condition	Cloudy
Name of the monitoring station	Ganga at Manikchak	Address	Ganga at Manikchak
Sampling Procedure Reference -	BRL/SOP/25	Sampling Plan Reference	WBPCB/BRL/QR/7.8.2.1.k
Sample Collected by	Sri.L.K.Mondal JEA, Sri R.Aich FA		

Parameters	Result	Unit	LOD	Method
pH (Unit)	7.32	Unit	2.0	APHA 4500H ⁺ B, 24th edition, 2023
EC	398.40	µS/cm	2.0	APHA, 24 th edition 2510 B, 2023
COD	11.00	mg/L	5.0	APHA 5220B, 24 th edition, 2023
BOD(3 Days@ 27°C)	2.60	mg/L	1.0	IS 3025 (Part 44):1993 & CPCB Analytical Techniques Series LATS/4/ 87 - 88 :1993
DO	9.30	mg/L	1.0	APHA, 24th edition 4500-O C, 2023
TSS(@103-105°C)	22.00	mg/L	6.0	APHA 2540D, 24 th edition, 2023
TDS (@180°C)	194.00	mg/L	6.0	APHA 2540C, 24 th edition, (2023)
Turbidity	2.50	NTU	2.0	APHA, 24 th edition 2130 B, 2023
Ammoniacal-N	0.13	mg/L	0.2	APHA 4500-NH ₃ D, 24th edition (2023)
Nitrate-N	0.04	mg/L	0.01	APHA, 24th edition 4500-NO ₃ -E, 2023
Nitrite-N	0.04	mg/L	0.01	APHA 4500-NO ₂ ⁻ B, 24 th edition, (2023)
Phosphate-P	0.09	mg/L	0.01	APHA 4500- P B, & 4500-P D, 24th edition, 2023
Boron	BDL	mg/L	0.1	APHA 24 edition 4500-B, C, 2023
Fluoride	0.19	mg/L	0.1	APHA 24 th edition, 4500- F- C, 2023
Sodium	16.50	mg/L	2.0	APHA, 24 th edition 3500-Na A and 3500- Na B, 2023
Potassium	4.60	mg/L	2.0	APHA 24 th edition 3500-K B, 2023
P-Alkalinity	NIL	mg/L	2.0	APHA 24th edition 2320 B, 2023
T-Alkalinity	134.00	mg/L	8.0	APHA 24th edition 2320 B, 2023
T-Hardness	103.03	mg/L	8.0	APHA, 24th edition 2340 C, 2023
Calcium	29.15	mg/L	3.0	APHA, 24th edition 3500-Ca B, 2023
Magnesium	7.36	mg/L	2.0	APHA, 24th edition 3500-Mg B, 2023
Chloride	18.99	mg/L	2.0	APHA, 24th edition 4500-Cl- B, 2023
Sulphate	19.60	mg/l	5.0	APHA 24th edition 4500-SO ₄ ²⁻ E, 2023

Note: LOD: Limit of Detection, BDL: Below Detection Limit, NA: Not Applicable, 1) For Sampling details pl. refer to ARF No. 208/2024 Dated 27.02.2024. 2) Results are reported based on the materials received. 3) Sample will be destroyed after 1 month from the date of issue of the certificate unless otherwise specified. 4) Sample will be preserved according to the APHA Standard Method. 5) The Test Report shall not be reproduced in full or part without the written permission of the Laboratory.

Authorised Signatory:

JH
Jr. Scientist
(verified by)

S. Saha
Scientist
(Checked by)

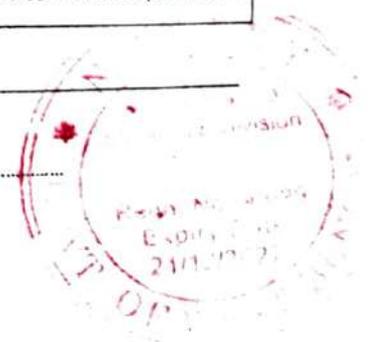
Ganesh Ghosh
Scientist & Incharge
(Issued by)

End of Report

ABDUS SAMAD
Notary Public, Malda Sadak
P.O. & Dist. Malda

Page No. 41

08 AUG 2024





WEST BENGAL POLLUTION CONTROL BOARD
 (Department of Environment, Govt. of West Bengal)
 Barrackpore Regional Laboratory,
 Panpur More, P.O. Narayanpur, Kankinara, 24-Pgs (N), Pin -743 126

TEST REPORT

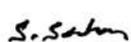
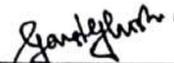
Report No. - 208

ISSUE DATE :11.03.2024

Sample Details	Surface water	ARF No.	208/2024
Sample Received From	Barrackpore Regional laboratory	Sampling Date & Time	24 02 2024 & 15:45 Hrs
Test Material	Surface water	Sample Received on	27 02 2024
Sampling Location	Ganga at Manikchak	Total no of Sample	1
Height/Depth	>2.0 m	Period of Analysis	27 02 2024-12 03 2024
Sample Condition	Good	Climatic Condition	Cloudy
Name of the monitoring station	Ganga at Manikchak	Address	Ganga at Manikchak
Sampling Procedure Reference -	BRL/SOP/25	Sampling Plan Reference	WBPCB/BRL/QR/7.8.2.1.k
Sample Collected by	Sri L.K. Mondal JEA, Sri R. Aich FA		

Parameters	Result	Unit	REMARKS
TFS	174.00	mg/l	NON NABL PARAMETER

Note: LOD: Limit of Detection, BDL: Below Detection Limit, NA: Not Applicable . 1) For Sampling details pl. refer to ARF No. 208 /2024 Dated 27 02 2024 2) Results are reported based on the materials received. 3) Sample will be destroyed after 1 months from the date of issue of the certificate unless otherwise specified. 4) Sample will be preserved according to the APHA Standard Method. 5) The Test Report shall not be reproduced in full or part without the written permission of the Laboratory.




 Authorised Signatory Jr. Scientist (verified by) Scientist (Checked by) Scientist & Incharge (Issued by)

..... End of Report


ABDUS SAMAD
 Notary Public, Balda Sarai
 P.O. & Dist. Malda
 10 OCT 2024


 NOTARY PUBLIC
 Abdus Samad
 Sarai Sub-Division
 MALDA
 Regn. No.-43/98
 Expiry Date
 21/12/2027
 GOVT. OF WEST BENGAL



WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)
Barrackpore Regional Laboratory,
Panpur More, P.O. Narayanpur, Kankinara, 24-Pgs (N), Pin -743 126



TEST REPORT

Report No. - 286

ISSUE DATE :12.04.2024

Sample Details	Surface water	ARF No.	286/2024
Sample Received From	Barrackpore Regional laboratory	Sampling Date & Time	11.03.2024 & 18:35Hrs
Test Material	Surface water	Sample Received on	13.03.2024
Sampling Location	Ganga at Manikchak	Total no of Sample	1
Height/Depth	>2.0 m	Period of Analysis	13.03.2024-27.03.2024
Sample Condition	Good	Climatic Condition	Sunny
Name of the monitoring station	Ganga at Manikchak	Address	Manikchak
Sampling Procedure Reference -	BRL/SOP/25	Sampling Plan Reference	WBPCB/BRL/QR/7.8.2.1.k
Sample Collected by	Sri.A.Dan, EA, Sri S.T.Dey FA		

Parameters	Result	Unit	LOD	Method
pH (Unit)	7.44	Unit	2.0	APHA 4500H*B, 24th edition, 2023
EC	346.40	µS/cm	2.0	APHA, 24 th edition 2510 B, 2023
COD	9.00	mg/L	5.0	APHA 5220B, 24 th edition, 2023
BOD(3 Days@ 27°C)	1.70	mg/L	1.0	IS 3025 (Part 44):1993 & CPCB Analytical Techniques Series LATS/4/ 87 - 88 :1993
DO	9.80	mg/L	1.0	APHA, 24th edition 4500-O C, 2023
TSS(@103-105°C)	28.00	mg/L	6.0	APHA 2540D, 24 th edition, 2023
TDS (@180°C)	160.00	mg/L	6.0	APHA 2540C, 24 th edition, (2023)
Turbidity	6.47	NTU	2.0	APHA, 24 th edition 2130 B, 2023
Ammoniacal-N	0.23	mg/L	0.2	APHA 4500-NH ₃ D, 24th edition (2023)
Nitrate-N	0.18	mg/L	0.01	APHA, 24th edition 4500-NO ₃ -E, 2023
Nitrite-N	BDL	mg/L	0.01	APHA 4500-NO ₂ B, 24 th edition, (2023)
Phosphate-P	0.08	mg/L	0.01	APHA 4500- P B, & 4500-P D, 24th edition, 2023
Boron	BDL	mg/L	0.1	APHA 24 edition 4500-B, C, 2023
Fluoride	0.27	mg/L	0.1	APHA 24 th edition, 4500- F- C, 2023
Sodium	16.60	mg/L	2.0	APHA, 24 th edition 3500-Na A and 3500- Na B, 2023
Potassium	4.80	mg/L	2.0	APHA 24 th edition 3500-K B, 2023
P-Alkalinity	NIL	mg/L	2.0	APHA 24th edition 2320 B, 2023
T-Alkalinity	122.00	mg/L	8.0	APHA 24th edition 2320 B, 2023
T-Hardness	137.35	mg/L	8.0	APHA, 24th edition 2340 C, 2023
Calcium	33.20	mg/L	3.0	APHA, 24th edition 3500-Ca B, 2023
Magnesium	12.76	mg/L	2.0	APHA, 24th edition 3500-Mg B, 2023
Chloride	17.99	mg/L	2.0	APHA, 24th edition 4500-Cl- B, 2023
Sulphate	19.78	mg/l	5.0	APHA 24th edition 4500-SO ₄ *E, 2023

Note: LOD: Limit of Detection, BDL: Below Detection Limit, NA: Not Applicable, 1) For Sampling details pl. refer to ARF No.286/2024 Dated:13.03.2024. 2) Results are reported based on the materials received. 3) Sample will be destroyed after 1 months from the date of issue of the certificate unless otherwise specified. 4) Sample will be preserved according to the APHA Standard Method. 5) The Test Report shall not be reproduced in full or part without the written permission of the Laboratory.

Authorised Signatory:

[Signature]
Jr. Scientist
(verified by)

[Signature]
Scientist
(Checked by)

[Signature]
Scientist & Incharge
(Issued by)

End of Report

Page No. 43

ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist. Malda

37087

WEST BENGAL POLLUTION CONTROL BOARD
 (Department of Environment, Govt. of West Bengal)
 Barrackpore Regional Laboratory,
 Paupur More, P.O. Narayanpur, Kankinara, 24-Pgs (N), Pin - 743 136



TEST REPORT

ISSUE DATE :12.04.2024

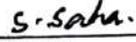
Report No. - 286

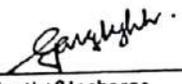
Sample Details	Surface water	ARF No.	286/2024
Sample Received From	Barrackpore Regional laboratory	Sampling Date & Time	11.03.2024 & 18:35Hrs
Test Material	Surface water	Sample Received on	13.03.2024
Sampling Location	Ganga at Manikchak	Total no of Sample	1
Height/Depth	>2.0 m	Period of Analysis	13.03.2024-27.03.2024
Sample Condition	Good	Climatic Condition	Sunny
Name of the monitoring station	Ganga at Manikchak	Address	Manikchak
Sampling Procedure Reference -	BRL/SOP/25	Sampling Plan Reference	WBPCB/BRL/QR/7.8.2.1.k
Sample Collected by	Sri.A.Dan, EA, Sri S.T.Dey FA		

Parameters	Result	Unit	REMARKS
TFS	148.00	mg/l	NON NABL PARAMETER

Note: LOD: Limit of Detection, BDL: Below Detection Limit, NA: Not Applicable, 1) For Sampling details pl. refer to ARF No.286/2024 Dated:13.03.2024. 2) Results are reported based on the materials received. 3) Sample will be destroyed after 1 months from the date of issue of the certificate unless otherwise specified. 4) Sample will be preserved according to the APHA Standard Method. 5) The Test Report shall not be reproduced in full or part without the written permission of the Laboratory.

 **Jr. Scientist**
 (verified by)

 **Scientist**
 (Checked by)

 **Scientist & Incharge**
 (Issued by)

..... End of Report





ABDUS SAMAD
 Notary Public, Maalda Sadar
 P.O. & Dist. Maalda
 08 APR 2024

37088

Annexure:R-2(I)



Malda District Water Quality report for the month of April & May ,2024

River	Stations/Blocks	Date of Sampling	pH	(DO) (mg/l)	(BOD) (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	Fecal Streptococci (MPN/100 ml)	Permissible level of Fecal Coliform & BOD as per CPCB guideline*
Ganga	Manikchak	23.04.2024	7.41	8.60	2.60	11000	3500	310	Fecal coliform (MPN/100 ml): 500 (desirable), 2500(maximum permissible) BOD: 3mg/l or less
Ganga	Manikchak	30.05.2024	7.57	7.40	2.60	7900	2800	330	Fecal coliform (MPN/100 ml): 500 (desirable), 2500(maximum permissible) BOD: 3mg/l or less

*The permissible limits of FC & BOD are written as per "Primary water quality criteria for bathing water" in MOEG notification no. GSR 742E (93) dated 25/09/2000.

ABDUS SAMAD
Notary Public Malda Sadar
P.O. & Dist. Malda

Subhajit Choudhury 19/05/2024
Subhajit Choudhury
Scientist & In-Charge
Malda Regional Laboratory
W.B. Pollution Control Board

10 8 AM'S 2024

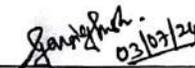


Malda District Water Quality Report for the Month of June,2024

RIVER	STATIONS/BLOCKS	pH(Unit)	DO(mg/L)	BOD(mg/L)	Total Coliform(MPN/100ml)	Fecal Coliform(MPN/100ml)	Fecal Streptococci(MPN/100ml)	Permissible Level of Fecal Coliform and BOD As per CPCB Guidelines
Ganga	Ratua-I	7.71	6.50	1.85	780	330	23	Class of Water -B (Organised Outdoor Bathing) BOD-3.0mg/L or less (5 Days at 20 °C)
Ganga	Manickchak	7.34	6.00	1.50	7000	2800	310	
Ganga	Kaliachak-II	7.80	6.90	2.90	790	270	49	
Ganga	Kaliachak-III	7.76	5.80	2.90	3500	1300	110	


ABDUS SAMAD
 Notary Public Malda Sadar
 P.O. & Dist. Malda

10 8 AUG 2024


 03/07/24

Scientist & In Charge of BRL

37090

Annexure:R-2(I)

Malda District Water Quality Report for the Month of June,2024

RIVER	STATIONS/BLOCKS	EC(uS/cm)	Chloride(mg/L)
Ganga	Ratua -I	234.60	9.00
Ganga	Manickchak	184.50	4.00
Ganga	Kaliachak-II	207.50	8.00
Ganga	Kaliachak-III	226.20	7.00



Abdus Samad
03/07/24
Scientist & In Charge of BRL

Abdus Samad
ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

08 AUG 2024

93. Primary Water Quality Criteria for Bathing Waters.

In a water body or its part, water is subjected to several types of uses. Depending on the types of uses and activities, water quality criteria have been specified to determine its suitability for a particular purpose. Among the various types of uses there is one use that demands highest level of water quality or purity and that is termed as "Designated Best Use" in that stretch of water body. Based on this, water quality requirements have been specified for different uses in terms of primary water quality criteria. The primary water quality criteria for bathing water are specified along with the rationale in table 1.

Table 1.

PRIMARY WATER QUALITY CRITERIA FOR BATHING WATER
(Water used for organised outdoor bathing)

CRITERIA		RATIONALE
1. Fecal Coliform MPN/100 ml:	500 (desirable) 2500 (Maximum Permissible)	To ensure low sewage contamination. Fecal coliform and fecal streptococci are considered as they reflect the bacterial pathogenicity.
2. Fecal Streptococci MPN/100 ml:	100 (desirable) 500 (Maximum Permissible)	The desirable and permissible limits are suggested to allow for fluctuation in environmental conditions such as seasonal change, changes in flow conditions etc.
2. pH:	Between 6.5 -8.5	The range provides protection to the skin and delicate organs like eyes, nose, ears etc. which are directly exposed during outdoor bathing.
3. Dissolved Oxygen:	5 mg/l or more	The minimum dissolved oxygen concentration of 5 mg/l ensures reasonable freedom from oxygen consuming organic pollution immediately upstream which is necessary for preventing production of anaerobic gases (obnoxious gases) from sediment.
4. Biochemical Oxygen demand 3 day, 27°C:	3 mg/l or less	The Biochemical Oxygen Demand of 3 mg/l or less of the water ensures reasonable freedom from oxygen demanding pollutants and prevent production of obnoxious gases";

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PO & Dist. Maidsa

08 AUG 2024



MINISTRY OF ENVIRONMENT AND FORESTS

NOTIFICATION

New Delhi, the 25th September, 2000

G.S.R. 742(E).— In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:

1. (1) These rules may be called the Environment (Protection) Amendment Rules, 2000.
- (2) Save as otherwise provided in this notification, they shall come into force on the date of their publication in the Official Gazette.
2. In the Environment (Protection) Rules, 1986,—
 - (1) In Schedule I, after serial number 89 relating to Noise standards for fire crackers and the entries relating thereto, the following serial numbers and entries shall be inserted, namely:—

“90. Standards for coal mines**1. Air Quality Standards**

The Suspended Particulate Matter (SPM), Respirable Particulate Matter (RPM), Sulphur dioxide (SO₂) and Oxides of Nitrogen (NO_x) concentration in downwind direction considering predominant wind direction, at a distance of 500 metres from the following dust generating sources shall not exceed the standards specified in the Tables I, II and III given below:

Dust Generating Sources

Loading or unloading, Haul road, coal transportation road, Coal handling plant (CHP), Railway siding, Blasting, Drilling, Overburden dumps, or any other dust generating external sources like coke ovens (hard as well as soft), briquette industry, nearby road etc.

ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

02/03/2024





WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)
Barrackpore Regional Laboratory,
Panpur More, P.O. Narayanpur, Kankinara, 24-Pgs (N), Pin -743 126

TEST REPORT

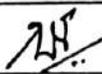
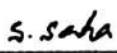
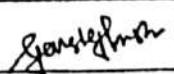
ISSUE DATE : 10.7.2024

Report No. - 732

Sample Details	Surface water	ARF No.	732/2024
Sample Received From	Barrackpore Regional laboratory	Sampling Date & Time	26.06.2024, 13:30 Hrs
Test Material	Surface water	Sample Received on	27.06.2024
Sampling Location	Fulhar River	Total no of Sample	1
Height/Depth	>2.00 m	Period of Analysis	27.06.2024-11.07.2024
Sample Condition	good	Climatic Condition	Sunny
Name of the monitoring station	Fulhar River at Malda	Address	Malda
Sample Collected by	Smt. Gargi Ghosh, Sc, Sri S.C. Sarkar, JS & Sri A. Dan, EA		

Parameters	Result	Unit	LOD	Method
pH (Unit)	7.35	Unit	2.0	APHA 4500H* B, 24th edition, 2023
EC	136.80	µS/cm	2.0	APHA, 24 th edition 2510 B, 2023
COD	12.00	mg/L	5.0	APHA 5220B, 24 th edition, 2023
BOD(3 Days@ 27°C)	2.80	mg/L	1.0	IS 3025 (Part 44):1993 & CPCB Analytical Techniques Series LATS/4/ 87 - 88 :1993
DO	6.10	mg/L	1.0	APHA, 24th edition 4500-O C, 2023
TSS(@103-105°C)	54.00	mg/L	6.0	APHA 2540D, 24 th edition, 2023
TDS (@180°C)	62.00	mg/L	6.0	APHA 2540C, 24 th edition, (2023)
Turbidity	47.90	NTU	2.0	APHA, 24 th edition 2130 B, 2023
Ammoniacal-N	0.18	mg/L	0.2	APHA 4500-NH ₃ D, 24th edition (2023)
Nitrate-N	0.24	mg/L	0.01	APHA, 24th edition 4500-NO ₃ -E, 2023
Nitrite-N	0.03	mg/L	0.01	APHA 4500-NO ₂ -B, 24 th edition, (2023)
Phosphate-P	0.04	mg/L	0.01	APHA 4500- P B, & 4500-P D, 24th edition, 2023
Boron	BDL	mg/L	0.1	APHA 24 edition 4500-B, C, 2023
Fluoride	0.36	mg/L	0.1	APHA 24 th edition, 4500- F- C, 2023
Sodium	20.50	mg/L	2.0	APHA, 24 th edition 3500-Na A and 3500- Na B, 2023
Potassium	5.10	mg/L	2.0	APHA 24 th edition 3500-K B, 2023
P-Alkalinity	NIL	mg/L	2.0	APHA 24th edition 2320 B, 2023
T-Alkalinity	128.00	mg/L	8.0	APHA 24th edition 2320 B, 2023
T-Hardness	120.00	mg/L	8.0	APHA, 24th edition 2340 C, 2023
Calcium	28.86	mg/L	3.0	APHA, 24th edition 3500-Ca B, 2023
Magnesium	11.66	mg/L	2.0	APHA, 24th edition 3500-Mg B, 2023
Chloride	3.00	mg/L	2.0	APHA, 24th edition 4500-Cl- B, 2023
Sulphate	12.55	mg/l	5.0	APHA 24th edition 4500-SO ₄ ²⁻ E, 2023

Note: LOD: Limit of Detection, BDL: Below Detection Limit, NA: Not Applicable, 1) For Sampling details pl. refer to ARF No.732/2024 Dated: 27.6.2024. 2) Results are reported based on the materials received. 3) Sample will be destroyed after 1 months from the date of issue of the certificate unless otherwise specified. 4) Sample will be preserved according to the APHA Standard Method. 5) The Test Report shall not be reproduced in full or part without the written permission of the Laboratory.

Authorised Signatory:  Jr. Scientist (verified by)  Scientist (Checked by)  Scientist & in Charge (Issued by)

End of Report

ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist. Malda

Page No. 50

08 AUG 2024





WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)
Barrackpore Regional Laboratory,
Panpur More, P.O. Narayanpur, Kankinara, 24-Pgs (N), Pin -743 126

TEST REPORT

Report No. - 732

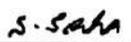
ISSUE DATE :10.07.2024

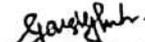
Sample Details	Surface water	ARF No.	732/2024
Sample Received From	Barrackpore Regional laboratory	Sampling Date & Time	26.06.2024 , 13:30 Hrs
Test Material	Surface water	Sample Received on	27.06.2024
Sampling Location	Fulhar River	Total no of Sample	1
Height/Depth	>2.00 m	Period of Analysis	27.06.2024-11.07.2024
Sample Condition	good	Climatic Condition	Sunny
Name of the monitoring station	Fulhar River at Malda	Address	Malda
Sample Collected by	Smt. Gargi Ghosh , Sc , Sri S.C. Sarkar , JS & Sri A. Dan , EA		

Parameters	Result	Unit	REMARKS
TFS	52.00	mg/l	NON NABL PARAMETER

Note: LOD: Limit of Detection, BDL: Below Detection Limit, NA: Not Applicable, 1) For Sampling details pl. refer to ARF No.732/2024 Dated:27.06.2024. 2) Results are reported based on the materials received. 3) Sample will be destroyed after 1 months from the date of issue of the certificate unless otherwise specified. 4) Sample will be preserved according to the APHA Standard Method. 5) The Test Report shall not be reproduced in full or part without the written permission of the Laboratory.


 Authorised Signatory: Jr. Scientist (verified by)


 Scientist (Checked by)


 Scientist & Incharge (Issued by)

..... End of Report

Copy To :

1. O.S.D O & E , WBPCB
2. Chief Engineer – Planning , WBPCB
3. Chief Scientist , WBPCB


ABDUS SAMAD
 Notary Public, Malda Sadar
 P.O. & Dist. Malda

10 JUL 2024





37095
WEST BENGAL POLLUTION CONTROL BOARD
 (Department of Environment, Govt. of West Bengal)
Barrackpore Regional Laboratory,
 Panpur More, P.O. Narayanpur, Kankinara
 24 Parganas (North); Pin -743 126

Annexure:R-2 (III)



TEST REPORT

Report No. -353

Issue Date-05/07/2024

Sample Details	Surface Water (River)	ARF No.	353/Bio/2024
Sample Received From	Barrackpore Regional Laboratory	Sampling Date & Time (Hrs.)	26/06/2024, 13:30
Test Material	Surface Water	Sample Received on	27/06/2024
Sampling Location	Fulahar River	Total no. of Sample	One (01)
Height/Depth (m)	>2.00	Period of Analysis	27/06/2024 to 01/07/2024
Sample Condition	Good	Climatic Condition	Sunny
Name of the monitoring station	Fulahar River	Address	At Nakkati Bridge, Malda LAT:25 2450863 N, LON:87.8651012 E
Sample Collected by	Mrs. G. Ghosh, Sci., Dr. S.Ch.Sarkar, JS & Sri A. Dan, EA		
Sampling Procedure Reference	BRL/WBPCB/SOP/2022/34	Sampling Plan Reference	WBPCB/BRL/QR/7.8.2.1.k

Parameters	Result	Unit	LOD	Method
Total Coliform	23 x 10 ²	MPN/100 ml	1.8	APHA, 9221-B, 24 th Ed., 2023
Faecal Coliform	79 x 10	MPN/100 ml	1.8	APHA, 9221-E, 24 th Ed., 2023

Note: LOD: Limit of Detection, BDL: Below Detection Limit, NA: Not Applicable, 1) For sampling details pl. refers to ARF No. 353/Bio/2024 Dated: 27/06/2024. 2) Results are reported based on the materials received. 3) Sample will be destroyed after 4 days from the date of receiving samples unless otherwise specified. 4) Sample will be preserved according to the APHA Standard Method. 5) The Test Report shall not be reproduced in full or part without the written permission of the Laboratory.



Authorized Signatory:

all.
 (Verified & Checked by)
 Env. Analyst

Sangham
 (Issued by)
 Scientist & In-charge

.....End of Report.....

(Signature)
ABDUS SAMAD
 Notary Public, Malda Sadar
 P.O. & Dist. Malda



WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)
Barrackpore Regional Laboratory,
Panpur More, P.O. Narayanpur, Kankinara
24 Parganas (North); Pin -743 126

TEST REPORT

Report No. -353

Issue Date-05/07/2024

Sample Details	Surface Water (River)	ARF No.	353/Bio/2024
Sample Received From	Barrackpore Regional Laboratory	Sampling Date & Time (Hrs.)	26/06/2024, 13:30
Test Material	Surface Water	Sample Received on	27/06/2024
Sampling Location	Fulahar River	Total no. of Sample	One (01)
Height/Depth (m)	>2.00	Period of Analysis	27/06/2024 to 01/07/2024
Sample Condition	Good	Climatic Condition	Sunny
Name of the monitoring station	Fulahar River	Address	At Nakkali Bridge, Malda LAT.25.2450863 N. LON.87.8651012 E
Sample Collected by	Mrs. G. Ghosh, Sci., Dr. S.Ch.Sarkar, JS & Sri A. Dan, EA		
Sampling Procedure Reference	BRL/WBPCB/SOP/2022/34	Sampling Plan Reference	WBPCB/BRL/QR/7.8.2.1.k

Parameters	Result	Unit	LOD	Method
E-Coli	2×10^2	MPN/100 ml	--	APHA, 9221-G, 24 th Ed., 2023
Faecal Streptococci	13×10	MPN/100 ml	--	APHA, 9230-A, B, 24 th Ed., 2023

Note: LOD: Limit of Detection, BDL: Below Detection Limit, NA: Not Applicable, 1) For sampling details pl. refers to ARF No. 353/Bio/2024 Dated: 27/06/2024. 2) Results are reported based on the materials received. 3) Sample will be destroyed after 4 days from the date of receiving samples unless otherwise specified. 4) Sample will be preserved according to the APHA Standard Method. 5) The Test Report shall not be reproduced in full or part without the written permission of the Laboratory.



Authorized Signatory:

(Verified & Checked by)
Env. Analyst

(Issued by)
Scientist & In-charge

.....End of Report.....

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Notary Public, Malda Sadar
P.O. & Dist. Malda
Page No. 53
05 AUG 2024

Sl. No.	Issue	Remarks
II.	Rural Solid Waste disposal :	
	a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in KG).	7740
	b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in KG).	6192 K.G. P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit
	c) The gap in treatment of solid waste.	1548
	d) Legacy waste and the time bound plan to treat legacy waste.	Identification for site of Legacy Waste and its estimation will be done by Dec. 2024.
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	After identification of the legacy waste site of the GP level the manner of treatment shall be finalized.
	f) Current status of dumping of solid waste with reference to location.	Tetrutola (MRF), Jesarattola (MRF under construction), Elahitola (MRF under construction), Harchandrapur (MRF), Benitola (MRF under construction), Arazi Mathurapur (MRF), Tinghoria (MRF), Kartiktola (MRF)



Prepared by me as per
original sanctioned report.

Dev

ABDUS SAMAD
Notary Public - Balda Sadak
P.O. & Dist. Meirath

Page No. 5A

10 8 AUG 2024

Block Development Officer

Manikchak Dev. Block.

Sl. No.	Issue	Remarks
II.	Rural Solid Waste disposal :	
	a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in KG).	3474.15 K.G
	b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in KG).	2779.32 K.G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit
	c) The gap in treatment of solid waste.	694.83 K.G
	d) Legacy waste and the time bound plan to treat legacy waste.	Identification for site of Legacy Waste and its estimation will be done by Dec. 2024.
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	After identification of the legacy waste site of the GP level the manner of treatment shall be finalized.
	f) Current status of dumping of solid waste with reference to location.	Centralized Solid Waste Management Unit / Material Recovery Facility Centre of concerned Gram Panchayat. <ul style="list-style-type: none"> • SWM Unit at Rajnagar Gram Panchayat. • MRF Unit at Bangitola Gram Panchayat. • MRF Unit at Uttar Panchanadapur-II Gram Panchayat. • MRF unit at Uttar Panchanandapur-I Gram Panchayat (Under Construction). • MRF unit at Hamidpur Gram Panchayat (Under Construction).

- Source Data: DPR of SWM of concerned Gram Panchayat.
- This report based on report submitted by the Gram Panchayats.

ABDUS SAMAD
Notary Public, Malda Sadar

P.O. & Dist. Malda

Page No. 55

08 APR 2024

Block Development Officer
Kaliachak-II Dev. Block, Malda

Sl. No.	Issue	Remarks
II.	Rural Solid Waste disposal :	
	a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in KG).	6357K.G
	b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in KG).	5212 K.G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit.
	c) The gap in treatment of solid waste.	1145 K.G
	d) Legacy waste and the time bound plan to treat legacy waste.	Identification of Legacy Waste site and its estimation will be done by Dec. 2024.
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	After identification of the legacy waste site of the GP level the manner of treatment shall be finalized.
	f) Current status of dumping of solid waste with reference to location.	SWM Unit Present at Rajnagar Samsan Ghat, Babupur, Chakbahadurpur, Bhangatola, Par Anantapur, Chainpara, Bakhrabad Char.

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Notary Pat
P.O. & Dist. Malda

08 AUG 2024 Page No. 56

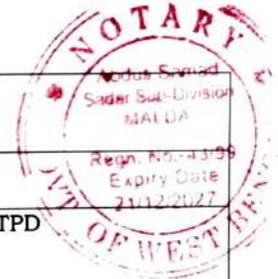
B. D. O.
Kaliachak-III Dev. Block
Malda

Sl. No.	Issue	Remarks
II.	Rural Solid Waste disposal:	
	a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in KG).	2700KG
	b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in KG).	2160 K.G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit
	c) The gap in treatment of solid waste.	540 KG
	d) Legacy waste and the time bound plan to treat legacy waste.	Identification of Legacy Waste site and its estimation will be done by Dec. 2024.
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	After identification of the legacy waste site of the GP level the manner of treatment shall be finalized.
	f) Current status of dumping of solid waste with reference to location.	An MRF facilities has been established at Ajitola Village under Bilaimari G.P. and another unit is under construction at chaitutola village under Mahanandatola GP.


ABDUS SAMAD
 Notary Public, Malda Sadar
 P.O. & Dist. Malda


 Block Development Officer
 Ratua-I Dev. Block, Malda

Sl. No.	Issue	Remarks
III.	Construction and Demolition Waste:	
	a. Total per day generation of C & D waste in Ganga Bordering GP within the Block (in Tones/Day).	4.15 TPD
	b. The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	In the rural area, there is no established C&D waste treatment plant. Instead, C&D waste is typically disposed of through informal means i.e, land filling purposes and construction of road purpose.



Prepared by me as per
baramanchak report.

Dev

ABDUS SAMAD
Notary Public, Sadar
PO & Dist. Malda

08 AUG 2024
Page No. 58

Block Development Officer

Manikchak Dev. Block.

Sl. No.	Issue	Remarks
III.	Construction and Demolition waste :	
	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in Tones/Day).	6.15 TPD
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	In the rural area, there is no established C&D waste treatment plant. Instead, C&D waste is typically disposed of through informal means i.e, land filling purposes and construction of road purpose.

- Source Data: DPR of SWM of concerned Gram Panchayat.
- This report based on report submitted by the Gram Panchayats.

2

Block Development Officer
Kaliachak-II Dev. Block, Malda



ABDUS SAMAD
Kaliachak-II Dev. Block, Malda

08 AUG 2024

Page No. 59

Sl. No.	Issue	Remarks
III.	Construction and Demolition waste :	
	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in Tones/Day).	1.2 Tones / Day
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	In the rural area, there is no established C&D waste treatment plant. Instead, C&D waste is typically disposed of through informal means i.e, land filling purposes and construction of road purpose.

ABDUS SAMAD
 Notary Public, Malda Sadak
 P.O. & Dist. Malda

10 8 AUG 2024

Page No. 60

mm
 01/08/24
 B. D. O.
 Kaliachak-III Dev. Block
 Malda



Sl. No.	Issue	Remarks
III.	Construction and Demolition Waste:	
	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in Tones/Day).	0.4 TPD
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	In the rural area, there is no established C&D waste treatment plant. Instead, C&D waste is typically disposed of through informal means i.e, land filling purposes and construction of road purpose.

ABDU...
Notary Public...
P.O. & Dist. Malda

08 AUG 2024

Block Development Officer
Ratua-I Dev. Block, Malda



List of units engaged in waste plastic recycling in four Ganaga bordering blocks of Malda

Name And Address	Block	Products(s)
Modern Enterprise Vill & P.O: Uttar dariapur, Malda-732201	Kaliachak III	Cutting waste plastic only
MS Enterprise Vill & P.O: Uttar Dariapur, Malda-732201	Kaliachak III	Cutting waste plastic only
Khatija Enterprise P.O: Beniagram Malda:- 732206	Kaliachak III	Waste Plastic Cutting & granules production
Hoossain Enterprise Vill & P.O: Uttar Dariapur, Malda-732201	Kaliachak III	Plastic Granules production
Asmaul Hoque Mothabari, Kaliachak, Malda:732207	Kaliachak II	Waste Plastic Scrap of Plastic Chips Grinding Mill
United Polymar Industries Vill:Babla, Meherapur, Malda:-732207	Kaliachak II	Re-Processing of Waste Plastic Shopping Bags & Plastic Granules

List of units other than waste plastic recycling in four Ganga Bordering blocks of Malda District

Name And Address	Block	Products(s)
Shib Shakti ICE Cream Factory Vill - Nowyada Shyam Sundari, P.O&P.S.- Manikchak, Malda	Manikchak	ICE Cream
Snow Lion ICE Cream Industries, Vill - Sankartola, P.O: Mathurapur,P.S.- Manikchak, Malda-732203	Manikchak	ICE Cream
Hazi Motors Baishnabnagar, P.S.- Kaliachak, Malda:- 732210	Kaliachak III	Vehicle Repairing & Servicing
Chowdhury service center Vill - baliadanga more, P. O. & P. S. - Kaliachak, 732201.	Kaliachak III	Repairing & Servicing
Nur Biri Works (P) Ltd. Bajapti (16mile), P. O. - Gurutola, P. S. - Kaliachak 732 127.	Kaliachak III	Biri

ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist Malda

Page No. 62

06 AUG 2024



37106



Annexure:R-6

GOVERNMENT OF WEST BENGAL
IRRIGATION & WATERWAYS DIRECTORATE
OFFICE OF THE EXECUTIVE ENGINEER
MALDA IRRIGATION DIVISION
GREEN PARK, MALDA
P.O. - Mokdumpur
PIN-732103

Email-maldairrigation@gmail.com

Phone-03512-252395, FAX-03512-254350

Memo No: 783

Dated: 31/05/2024

To
The Additional District Magistrate(MA)
Malda

Sub: Soliciting Required Urgent Report in Connection with NGT Case O.A. No: 200/2014 of the Principal Bench New Delhi, in Pursuance of Solemn Order Dated 02.05.2024.

Ref: 1) Your Memo no-218/MA, 31/05/2024.

2) This office memo no -420, dt-19/03/2024

In connection with your memo under reference I am to apprise you that no data regarding sewage is available with this office since the same is beyond the scope of work. Vide memo under reference no(2) it was informed to you that preparation of Flood plane zone map is still under process by the concerned office of I & W Department. As soon as information is received regarding preparation of detail map of flood plain zone, same will be submitted to you for further course of action from your end.


Executive Engineer
Malda Irrigation Division
Green Park, Malda

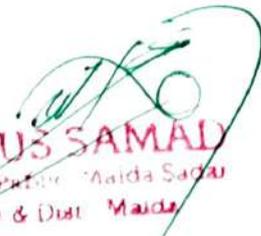
Memo No:

Dated:

Copy submitted to :-

1. The Superintending Engineer, North Irrigation Circle-I, Green Park, Malda for his kind information.
 2. The Director, Central Design Office, Jalsampad Bhawan, Kolkata-91, for favour of his kind information.
- Copy of letter under reference no (1) is enclosed herewith for necessary reply from his end, as sought by the ADM(MA), Malda vide his memo under reference no (1).


Executive Engineer
Malda Irrigation Division
Green Park, Malda


ABDUS SAMAD
Notary Public, Malda Sadar
P.O & Dist. Malda
08 AUG 2024



37107

District wise number of health care units, Biomedical waste generation by health care units and treatment & disposal of Bio-medical wastes through the Common Bio-Medical Waste Treatment Facilities (for the year 2022, as available) :

Sl. No.	Name of the State /Union Territory	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (in Kg/day)	Bio-medical Waste Treatment and disposal (in Kg/day)		Total (in Kg/day)
					Incineration	Autoclaving	
1.	West Bengal	Kolkata	1631	9107.38	4381.61	4725.77	9107.38
2.		North 24 Parganas	1179	6646.01	5005.41	1640.60	6646.01
3.		South 24 Parganas	687	2866.11	1390.18	1475.93	2866.11
4.		Hooghly	634	1694.91	1457.63	237.28	1694.91
5.		Howrah	626	1197.99	643.30	554.69	1197.99
6.		Nadia	410	1632.93	1397.68	235.25	1632.93
7.		Murshidabad	308	375.89	321.42	54.47	375.89
8.		Purba Bardhaman	534	3481.89	2857.25	624.64	3481.89
9.		Purba Medinipur	558	1284.49	1276.73	7.760	1284.49
10.			Malda	320	1127.39	822.660	304.730
Total			6887	29414.99	19553.87	9861.12	29414.99

ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist. Malda

08 AUG 2024



37108



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT LAND AND LAND REFORMS OFFICER
MALDA

Ph. No. 03512-254405

E-Mail: dllromalda@gmail.com

Memo No: - 1924 /DLLRO (MLD)/V-MM/2023

Date: 05.07.2024

To,

The Addl. District Magistrate (MA),
Office of the District Magistrate & Collector, Malda.
(Municipal Affairs)

Sub: - Request for report regarding the issues in terms of order dated 24.11.2023 and 02.05.2024 passed by the Hon'ble NGT, Principal Bench in O.A. No. 200/2014, Principal Bench, New Delhi (M.C. Mehta Vs. Union of India & Ors.)

Sir,

In reference to the above, this is to inform you that report regarding number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and EMGSM, 2020 and Sustainable sand Mining Management Guidelines 2016, is mentioned below:

Sl. no	Name of the Block	Details of enforcement (for the period from 01.04.2023 to 30.06.2024)					Remarks
		No. of raid programme conducted	No. of cases registered	No. of vehicle detained/ seized	No. of FIR lodged	Amount of fine realized (Rs.)	
1.	Ratua-I	44	Nil	106	Nil	2864585	
2.	Kaliachak-II	13	Nil	44	Nil	1315800	
3.	Kaliachak-III	40	Nil	78	Nil	2051800	
4.	Manikchak	28	Nil	62	Nil	571200	
Total		125	Nil	290	Nil	6803385	

05/07/24
Additional District Magistrate and
District Land & Land Reforms Officer, Malda

Date: 05.07.2024

Memo No: - 1924/(11) /DLLRO (MLD)/V-MM/2023
Copy forwarded for information to:
1. CA to the District Magistrate, Malda.

05/07/24
Additional District Magistrate and
District Land & Land Reforms Officer, Malda

ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist. Malda

05.07.2024 Page No. 65



37109

Fund released to the ULBs of West Bengal under Ring Fenced Account

2023-24 Rs. In lakh

Sl. No	Name of District	Name of ULB/Agency	Amount Released
1	Murshidabad	Jiaganj Azimganj	117.19800
2	Kolkata	Kolkata MC	5423.19000
3	North 24 Parganas	Bidhannagar MC	355.08000
4		Executive Engineer, MED, Barasat	137.53800
5	Nadia	Coopers Camp	3.09200
6		Santipur	3.98500
7	Birbhum	Sainthia	41.91000
8		Rampurhat	9.31300
9	Hooghly	Arambag	15.00000
10	Purba Medinipur	Tamluk	4.50000
11		KMDA	10031.79200
12		SUDA	4150.58100
13	Malda		0.00000
14	South 24 Parganas		0.00000
15	Howrah		0.00000
Total Release 2023-24			20293.17900

2024-25 Rs. In lakh

Sl. No	Name of District	Name of ULB/Agency	Amount Released
1	Kolkata	Kolkata MC	161.43000
2	Purba Bardhaman	Burdwan	32.83898
3	North 24 Parganas	Executive Engineer, MED, Bidhannagar	21.76600
4		SLRDC	148.77600
Total Release 2024-25			364.81098
Total Release			20657.98998

** The indicated fund includes release for NMCG in different Ganga Towns

ABDUS SAMAD
 Notary Public, Malda Sector
 P.O. & Dist. Malda
 08 AUG 2024



**Minutes of the meeting of District Ganga Committee held
on 12.02.2024 at RTC Hall of Malda Collectorate.**

The meeting of District Ganga Committee, Malda was held on 12th February, 2024 at 2.00 p.m. at RTC hall of Malda Collectorate, Malda. The following representatives were present in the meeting: -

1. District Magistrate, Malda
2. Divisional Forest Officer-Member.
3. Addl. District Magistrate (MA), Malda.
4. Sub-Divisional Officer (Malda Sadar), Malda.
5. Sub- Divisional Officer (Chanchal), Malda. (Online)
6. Exe. Engineer, Malda Division, Irrigation and Waterways Dept. (I&WD)- Member.
7. Exe. Engineer, PHE (Arsenic Division), Malda-Member.
8. Block Dev. Officer, Manikchak, Malda. (online)
9. Block Dev, Officer, Kaliachak-II, Malda. (online)
10. Block Dev. Officer, Kaliachak-III, Malda. (online)
11. Block Dev. Officer, Ratua-I, Malda. (online)
12. Officer-In-Charge, Municipal Affairs Section, Malda
13. DPO, District Ganga Committee (Namami Gange), Malda

The District Magistrate Malda presides over the meeting and welcomed all. He highlighted about the objectives of the District Ganga Committee in detail. He focussed upon the activities of the mission and explained the following measures for the purpose.

1. The District Magistrate directed the Joint Block Development Officer (BDO) of Manikchak Development Block to contact with the BLLRO, Manikchak to submit the final land details report to the Divisional Forest Officer (DFO), Malda within one week for vetiver plantation purposes at Bhutni in the Manikchak block.

2. The District Magistrate requested the Divisional Forest Officer (DFO) of Malda to set up awareness stalls on the occasion of Maghi Purnima on 24th February and Mahashivaratri for two days from 7th to 8th March at Manikchak Ghat.

3. In the meeting, the District Magistrate directed all Block Development Officers (BDOs) of four Ganga blocks (Kaliachak-II, Kaliachak-III, Manikchak, and Ratua-I) to conduct regular cleaning camps in collaboration with Self-Help Groups (SHGs) and Village Resource Persons (VRP), to keep riverside areas and ghats clean and free of plastic.

4. They were also directed to conduct ghat cleaning activities on the day before any special event organized at Ganga ghats and on the day after. Pre-event and post-event reports of the cleaning program are to be submitted to the District Ganga Committee.

ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

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5. In the meeting, it was decided to include the Officer-In-Charge of Sanitation Cell (Malda Zilla Parishad), two Environmentalists, the Secretary of the Merchant Chamber of Commerce, and the Executive Officers of English Bazar Municipality and Old Malda Municipality as nominated members of the District Ganga Committee – Malda.
6. The District Magistrate discussed about the upcoming programs approved in the Annual Action Plan for Communication and Publicity Activities, 2023-24 by WBSPMG. These include Public Awareness and Knowledge-Based Programs in Educational Institutions, River Boat Tableau, Wall Writing, Public Awareness Exhibition, Behavioral Change Communication Activities, Ganga Swachta Pakhwada, and other activities aimed at reducing river pollution.
7. It was decided as per the Additional Annual Action Plan for Communication and Publicity Activities, 2023-24 approved by WBSPMG, that the upcoming program, 'Slogan Writing Competition', at Malda College and Chanchal Sub-Division (Ratua-I Block) will be done by 20th February 2024.
8. It was decided that the upcoming program, River Boat Tableau Campaign, will be executed through SBCC Cell Malda centrally from Mahanandotola in Ratua-I block to Khajuria Ghat in Kaliachak-III Block by 20th February 2024.
9. It was decided to arrange T-Shirt Distribution program as part of the Additional Annual Action Plan for Communication and Publicity Activities, 2023-24 approved by WBSPMG. Special day on Maghi Purnima (24th February 2024) at Manikchak Ghat under Manikchak Development Block.
10. In the meeting, the District Magistrate directed the respective Block Development Officers (BDOs) to arrange dressing rooms for women on a temporary basis at every ghat, especially on the upcoming Maghi Purnima on February 24, 2024.
11. In the meeting, the District Magistrate directed the Block Development Officer (BDO) Manikchak Block to arrange Public Awareness Exhibition Stalls at Manikchak Ghat from 7th March to 8th March 2024.
12. In the meeting, the District Magistrate directed the Block Development Officer (BDO) Manikchak Development Block to promptly submit the pending release request for fund related to the programs already conducted by the Block Development Office.
13. All the Block Development Officers (BDOs) were directed to submit the pending Utilization Certificates (UC) for the fund received Information, Education, and Communication (IEC) activities to the Municipal Affairs Section as soon as possible.
14. In the meeting, the pending grievances were discussed, and it was decided to provide a suitable reply to these grievances as soon as possible.
15. In the meeting, the District Magistrate directed to create a WhatsApp group with all the members of the District Ganga Committee to oversee the committee's work.

ABDUS SAMAD
Notary Public
P.O. & Dist. Malda

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16. In the meeting, the District Magistrate directed the BDOs of Ratua-I, Manikchak, Kaliachak-II, and Kaliachak-III - to display relevant message through hoardings, flex/banners, and set permanent signboards made of metal at every ghat to prevent biodiversity-related violations as per the government's law, orders, and guidelines, including the prevention of poaching, catching of migrant birds, catching small Hilsa fish, and other illegal activities.

17. In the meeting, it was decided to conduct the River Boat Racing Competition, at Bamongola Block in the next financial year 2024-2025. The District Magistrate, directed the Officer-in-Charge (OC) of Municipal Affairs (MA) to send the river boat racing proposal to WBSPMG as soon as possible, before the start of the new financial year (2024-2025).

18. The District Magistrate directed all Block Development Officers to submit proposals for various projects under WBSPMG (such as High Mast Lights, Public Toilets, Rest Rooms, Dress Changing Rooms, etc.) by the date 28.02.2024.

As there was no other issue to be discussed, the meeting was ended with a vote of thanks from and to the chair.

Additional District Magistrate, (MA) & Member
District Ganga Committee- Malda.

ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

08 AUG 2024



Minutes of the meeting of the District Ganga Committee
held on 27.03.2024 at RTC Hall of Malda Collectorate.

The meeting of the District Ganga Committee, Malda was held on 27th March 2024 at 3.00 p.m. at the RTC hall of Malda Collectorate. The following members were present at the meeting: -

1. District Magistrate, Malda
2. Divisional Forest Officer-Member.
3. Addl. District Magistrate (MA), Malda.
4. Sub- Divisional Officer (Chanchal), Malda. (Online)
5. Senior Environmental Engineer, Malda, West Bengal Pollution Control Board (WBPCB), Malda-Member.
6. Exe. Engineer, Malda Division, Irrigation and Waterways Dept. (I&WD)-Member.
7. Exe. Engineer, PHE (Arsenic Division), Malda-Member.
8. Exe. Officer, English bazar Municipality, Malda-Member.
9. Exe. Officer, Old Malda Municipality, Malda-Member.
10. Treasurer, Marchant Chamber of Commerce, Baniya Bhawan, Malda-Member.
11. Block Dev. Officer, Manikchak, Malda. (online)
12. Block Dev. Officer, Kaliachak-II, Malda. (online)
13. Block Dev. Officer, Kaliachak-III, Malda. (online)
14. Block Dev. Officer, Ratua-I, Malda. (online)
15. Officer-In-Charge, Municipal Affairs Section, Malda
16. DPO, District Ganga Committee, Malda.

The District Magistrate Malda presided over the meeting and welcomed all. He highlighted the objectives of the District Ganga Committee in detail. He focussed on the activities of the mission and explained the following measures for the purpose.

1. In the meeting, a video clip regarding the complete IEC activities that were done during the financial year 2023-2024 was presented before the DGC members were present in the room, and it was decided to send a clip of the video to the WBSPMG office.

2. The Officer-in-Charge (MA), Malda, mentioned each point of the NGT OA 200/2014 order issued on 21.02.2024 before all present in the meeting. He also requested the BDOs of Ganga adjoining Blocks to fill and submit the report in the prescribed format (regarding NGT) within the next two days for submitting an affidavit against this NGT order.

3. In the meeting, the Officer-in-charge (MA), Malda requested the BDOs to submit Utilization Certificates (UC) against the allotments provided for various IEC activities held in different blocks within a week.

4. In the meeting, the Officer-in-Charge (MA), Malda, requested the BDOs to submit a report on the functioning and utilization of funds for block-wise Grey Water Management (GWM) and Solid Waste Management (SWM) by 02.04.2024.

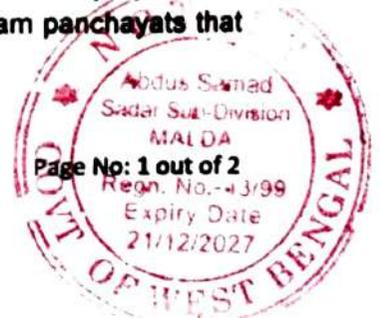
5. In the meeting, the Officer-in-Charge (MA), Malda, requested the BDOs of all Ganga Boarding Blocks and Irrigation Officers to submit suitable answers to pending grievances to the District Office within a week.

6. In the meeting it was decided to carry out the 'River Boat Racing Competition' at Bamongola Block during the next financial year. Additionally, all the BDOs proposed to keep the Ganga clean by conducting a cleanliness drive in all 22 gram panchayats that are adjoining the river Ganga throughout the year.

ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist. Malda

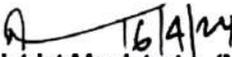
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08 AUG 2024



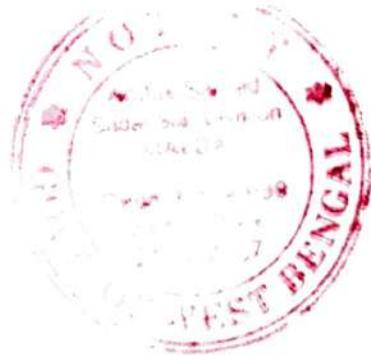
7. In the meeting, the District Magistrate directed the Block Development Officers (BDOs) of Kaliachak-II, Kaliachak-III, Manikchak, and Ratua-I to conduct regular cleaning camps in collaboration with Self-Help Groups (SHGs) and Village Resource Persons (VRP), to keep riverside areas and ghats clean and free of plastic.
8. The District Magistrate directed the District Project Officer (DPO) to send a proposal for funds to the WBSPMG office to carry out a continuous cleaning program in each village of Ganga adjoining Gram panchayats throughout the year.
9. In the meeting, the District Magistrate directed the Block Development Officers (BDOs) of four Ganga blocks (Kaliachak-II, Kaliachak-III, Manikchak, and Ratua-I) to plan STPs to carry out liquid waste management tasks in rural areas effectively.
10. The D.F.O., Malda informed that six people have been arrested for poaching, and vigilance is being increased along the river Ganga.
11. The District Magistrate directed the officials to resolve the issues related to the identification of land to ensure planting of vetiver plantation purposes at Bhutni at Manikchak block.
12. The District Magistrate requested the Sub Divisional Officer, Chanchal to examine the current status of solid waste management and liquid waste management in his jurisdiction and take more vigorous action in this regard.
13. In the meeting, the representative of the Merchants Chamber of Commerce assured that they will encourage the traders to get involved in all IEC activities in the Ganga bordering blocks during the next financial year i.e. 2024-2025.

As there was no other issue to discuss, the meeting ended with a vote of thanks from and to the chair.


 Additional District Magistrate, (MA)
 &

Member Convenor District Ganga Committee, Malda.


ABDUS SAMAD
 Notary Public, Aminia Sadat
 P.O. Dist. Malda
 08 AUG 2024



After submission of affidavit dated 09.02.2024
Associated activities undertaken by DGPC, MALDA

a. Number of Meetings organized (Date as on 31.03.2024) :2

Sl. No	Name of Meeting	Date of Meeting	Number of Meeting	Photos
1	DGPC Meeting	12.02.2024 & 27.03.2024	2	Annexure-I

b. Number of Awareness Program and IEC Activities conducted as per approved Annual Action Plan- component wise: 6

Sl. No.	Name of the Awareness Programme/Activity	Date of Activity	Component	Number of Activity	Name of the Block	Photos
1.	Slogan Competition	15.02.2024 & 07.03.2024	Slogan Competition on River Pollution Abatement among school/College students	2	Malda College and Kataha Diara high school, Ratua-i	Annexure -II
2.	River Boat Tableau Campaign	19.02.2024 to 7days	Tableau Campaign for 7 Days with folk performance on Waste Management	1	Mahananda tola ghat to khejuria ghat. (Manikchak → Ratua-I → Kaliachak-II → Kalichak-III Block)	Annexure -II
3.	Wall Painting	1 st Feb 2024 to 24 th Feb 2024.	Wall Painting on Maintaining Bio-Diversity	2	Ratua-I & Kaliachak-II Block	Annexure -II
4.	Behavioral Change Communication Activities special day on Maghi Purnima	24.02.2024	Performance of Local Folk Art & T-Shirt Distribution.	1	Manikchak Ghat, Manikchak Block	Annexure -II
5.	Mass Awareness Exhibition Stall	07.03.2024 to 09.03.2024	Setup of Small Stalls in Important Festivals and events.	1	Manikchak Ghat, Manikchak Block	Annexure -II
6.	Swachhata Pakhwada	16.03.2024 to	Cleanliness Drives in Ganga Ghats & Strategic Locations.	2	Kaliachak-III & Manikchak Block	Annexure -II

ABDUS SAMAD
 Notary Public, Malda Sadar
 PO & Dist. Malda

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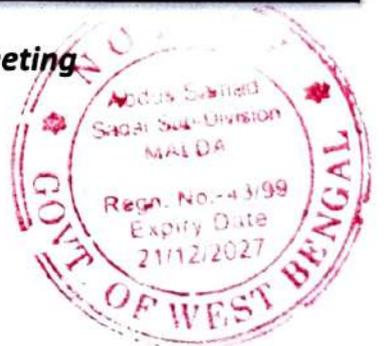


District Ganga Protection Committee Meeting

ABDUS SAMAD
 Notary Public, Malda Sadar
 PO & Dist. Malda

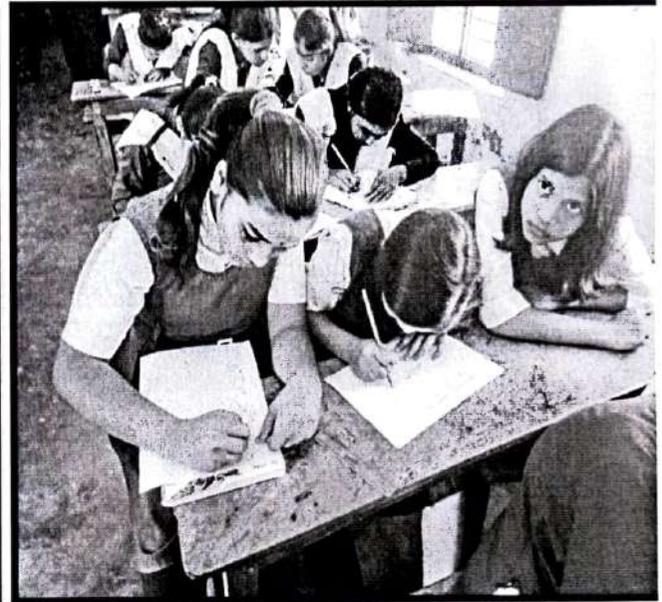
08 AUG 2024

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Slogan Competition at Malda College



Slogan Competition at Katakadiara High School, Rana-I Block

ABDUS SAMAD
Notary Public, Katakadiara Sadar
PO & Dist. Malda
08 AUG 2024

ABDUS SAMAD
Sadar Sub-Division
MALDA
Regn. No.-43/99
Expiry Date
21/12/2027
GOVT. OF WEST BENGAL



River Boat Tableau Campaign

ABDUS SAMAD
 Notary Public, Malda Sadar
 PO & Dist. Malda

08 AUG 2024

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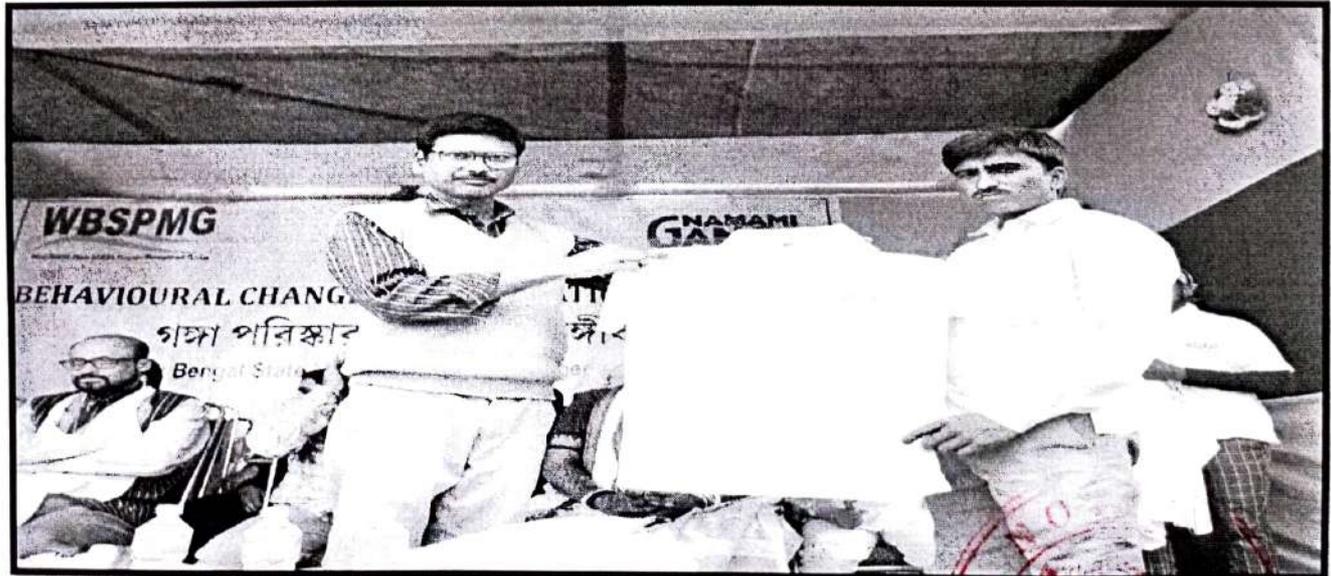


Wall Painting at Ratua-I & Kaliachak-II Block

ABDUS SAMAD
Notary Public - Malda Sadar
PO & Dist. Malda

08 AUG 2024





Behavioral Change Communication Activities special day on Maghi Purnima at Manikchak Block

ABDUS SAMAD
 Notary Public, Naldia Sadak
 P.O. & Dist. Malda

08/03/2024

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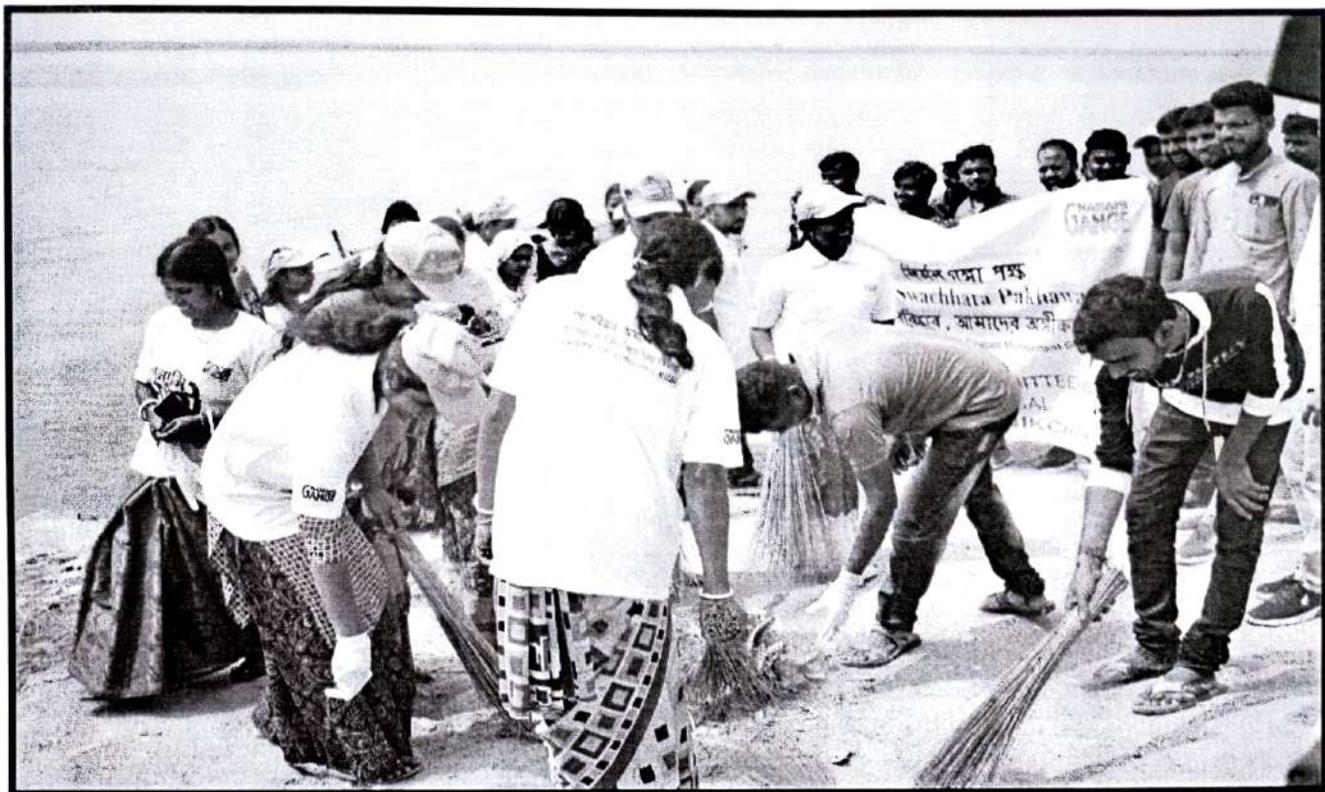
State Bar Council
 Regn. No.-4/J/99
 Expiry Date
 21/12/2027
WEST BENGAL



**Mass Awareness Exhibition Stall at Manichak Ghat
(Special Occasion on Maha Siv Ratri Mela)**

Notary Seal
Notary Seal Division
Kolkata
Regn No-43/99
Expiry Date
21/12/2027
GOVT OF WEST BENGAL

ABDUS SAMAD
Notary
Kolkata
10.8.2024



Swachhata Pakhwada Campaign

ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

Notary Public
Malda Sadar Division
T-100
Regd. No. 199
Expire Date
21/02/2027
WEST BENGAL

03 AUG 2024